

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33927/2025	LILU KUSULIA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	TUMUDIBANDHA /125 /2025 ( //	AOR20220001665C202500112
2	D-BLAPL/33928/2025 BLAPL/11587/2025	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /86 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000123/2025	AOD20220004505C202500135
3	D-BLAPL/33929/2025	AMIT BATRA @ AMITA BATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	TUMUDIBANDHA /125 /2025 ( //	AOR20220001665C202500113
4	D-BLAPL/33930/2025	MD IRFAN @ BABLU VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	RAJGANGPUR /478 /2025 ( //	AOR20220000489C202500003
5	D-BLAPL/33931/2025	SRINIVASCHARY K.R. @ SRINIVASCHARI K.R. @ K.R. SRINIVASCHARY @ K.R.S. ACHARY VS STATE OF ODISHA	SRINIVASCHARY K.R. @ K.R.S. ACHARY VS	BHUBAN /365 /2025 ( //	
6	D-BLAPL/33939/2025	SANTOSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 ( //	
7	D-BLAPL/33940/2025	PARBATI SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /734 /2025 ( //	AOR20220001615C202500207
8	D-BLAPL/33942/2025	JAGDISH RAM VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 ( //	
9	D-BLAPL/33943/2025	KANHA BARALA @ BARADA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 ( //	
10	D-BLAPL/33944/2025	JAGANNATH SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUMBHARAPARA /442 /2025 ( //	AOR20220001558C202500214
11	D-BLAPL/33948/2025	HEMSAGAR GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /236 /2025 ( //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/33950/2025	ARABINDA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /199 /2020 () //	
13	D-BLAPL/33951/2025	GURU KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /152 /2024 () //	AOD20220003086C202500157
14	D-BLAPL/33952/2025	HIMANSU PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	LOISINGHA(BOLANGIR) /163 /2025 () //	
15	D-BLAPL/33953/2025	MITU BEHERA @ TANIA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /279 /2025 () //	
16	D-BLAPL/33954/2025	PRANABANDHU PRADHAN @ PANU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ANGUL TOWN /950 /2025 () //	
17	D-BLAPL/33957/2025	SUNI BAI @ SUNIL BAI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /507 /2025 () //	AOD20240000603C202500037
18	D-BLAPL/33958/2025	PRABODHA KUMAR SINGH @ PREM VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	ROURKELA CYBER P.S. /20 /2025 () //	
19	D-BLAPL/33960/2025	TULU BEHERA VS STATE OF ODISHA	ADITI HOTA VS	NIALI /359 /2025 () //	
20	D-BLAPL/33961/2025	UMAKANTA MAHAKUR VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /21 /2025 () //	
21	D-BLAPL/33962/2025	MD. LATIFUR REHMAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /49 /2019 () //	AOD20220003086C202500156
22	D-BLAPL/33966/2025	GAUTAM MOHARANA @ GOUTAM MAHARANA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	TANGI (KHURDA) /702 /2025 () //	
23	D-BLAPL/33969/2025	RAJESH KUMAR DAS	SATYABRATA MOHANTY (1)	MAHILA P.S.(BBSR) /260 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33974/2025	BISWAJIT BEHERA @ BABULA	PRAKASH KUMAR BEURA	KHUNTUNI /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33976/2025	GANESH MEHER	JAGABANDHU SAHU	SOHELLA /276 /2025	AOR20220001487C202500093
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33977/2025	JAGANNATH @ DHANANJAYA SABAR @ COLLECTOR	RUJAY SHANKER SINGHDEO	BHAWANIPATNA TOWN /246 /2025	AOD20230000313C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33978/2025	PARBATI SAHOO	SATYA NARAYAN MISHRA 4	BASUDEVPUR /734 /2025	AOR20220001615C202500210
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33980/2025	SOBHA CHANDRA SAHU @ SAROJ	JAGABANDHU SAHU	PAIKMAL /241 /2025	AOR20220001487C202500094
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33981/2025	CHINTAMANI MAJHI	BIBHUTI RANJAN MOHANTY	CHAKAPADA PS /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33982/2025	RANJAN BEHERA	MANORANJAN DAS	TANGI (KHURDA) /695 /2025	AOR20220000053C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33990/2025	KALIA @ SAGAR BARIK	RAMESH CHANDRA MAHARANA	CHOUDWAR /343 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33991/2025	TARINI KANTA MISHRA	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /686 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33994/2025	JUDHISTIRA @ JIDHISTIRA RANA	KULDEEP MOHANTY	GANIA /126 /2025	AOD20240000012C202500256
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33997/2025	SADANGA GAMANGO	BISWA RANJAN DAS	PATTAPUR (DIGAPAHANDI) /297 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/34001/2025	STATE OF ODISHA AKSHAY KUMAR SAHU VS	SIDDHARTH GOUTAM DAS VS	// G.R.P.S.,BERHAMPUR /62 /2025 ()	
36	D-BLAPL/34003/2025	STATE OF ODISHA ASHISH GUPTA @ ASHSISH VS	ANITA SAHOO VS	// G.R.P.S. (TITILAGARH) /59 /2025 ()	
37	D-BLAPL/34004/2025	STATE OF ODISHA SACHIN NAYAK VS	SIDDHARTH GOUTAM DAS VS	// G.R.P.S.,BERHAMPUR /116 /2025 ()	
38	D-BLAPL/34006/2025	STATE OF ODISHA NARAYAN BEHERA VS	KULDEEP MOHANTY VS	// KULIANA /117 /2025 ()	AOD20240000012C202500257
39	D-BLAPL/34009/2025	STATE OF ODISHA AMLAN MOHANTY @ RISHI VS	PRASANTA KUMAR NANDA VS	// BADAGODA P.S. /556 /2025 ()	
40	D-BLAPL/34010/2025	STATE OF ODISHA KUNU @ HASAN KHAN VS	AMULYA RATNA PANDA VS	// BARAMBA /87 /2025 ()	
41	D-BLAPL/34013/2025	STATE OF ODISHA RAJENDRA RAJAK VS	AJIT KUMAR RAUT VS	// / /0 ()	
42	D-BLAPL/34018/2025	STATE OF ODISHA CHAITAN HARIJAN VS	MANGU NANDY VS	// ORKEL /387 /2023 ()	
43	D-BLAPL/34020/2025	STATE OF ODISHA SONIA GOLORY @ JETIA @ SONIA GOLARY VS	MANGU NANDY VS	// CHITRAKONDA /110 /2024 ()	
44	D-BLAPL/34023/2025	STATE OF ODISHA MOUSAK GANDA VS	MANGU NANDY VS	// ORKEL /387 /2023 ()	
45	D-BLAPL/34024/2025	STATE OF ODISHA NANDA KISHORE JENA VS	SK. ZAFARULLA VS	// DHUSURI /310 /2022 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/34031/2025	KUSHA NAYAK VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	PANDAPADA /41 /2025 () //	AOR20220001061C202500016
47	D-BLAPL/34032/2025	JHARU MAJHI VS STATE OF ODISHA	DEVASHIS PANDA VS	CHHENDIPADA /53 /2013 () //	AOR20220001247C202500125
48	D-BLAPL/34034/2025	MD. NISHAR ALAM VS STATE OF ODISHA	RAKESH BEHERA VS	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /17 /2025 () //	
49	D-BLAPL/34035/2025	SUKDEB HANTAL VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT TOWN /88 /2025 () //	AOR20220002995C202500053
50	D-BLAPL/34037/2025	BABU @ SK. MANSUR VS STATE OF ODISHA	RAKESH BEHERA VS	BALASORE TOWN /171 /2025 () //	
51	D-BLAPL/34039/2025	RANJIT ROUSTRAY @ NIBASH VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JANKIA P.S. /379 /2025 () //	
52	D-BLAPL/34040/2025	MINAKETAN GURU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	/ /0 () //	
53	D-BLAPL/34043/2025	SK. SARFARZ VS STATE OF ODISHA	RAMDAS ACHARY VS	JATNI P.S. /90 /2025 () //	
54	D-BLAPL/34044/2025	SUNIL SAHANI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TOMANDO /36 /2025 () //	
55	D-BLAPL/34045/2025	ARNANA BINOD KUMAR @ NAGA @ A. BINOD KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	RAYAGADA TOWN /85 /2025 () //	
56	D-BLAPL/34049/2025	NUR ARTAJ @ AKHTAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	CANTONMENT ROAD /206 /2025 () //	
57	D-BLAPL/34050/2025	MUKUNDA PADIAMI	JUGALA KISHORE PANDA	MALKANGIRI /37 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/34051/2025	RABINDRA DALAPATI	JUGALA KISHORE PANDA	PODIA PS /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/34053/2025	ASHOK JANI	SUBHALATA PRIYADARSINI	KHALLIKOTE /884 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/34055/2025	BRAHMANANDA NAIK	ANIRUDHA DAS	MOTANGA /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/34060/2025	BANA @ BHARAT KHUTLA @ BANA KHUTULA	AMITAV TRIPATHY	PADAMPUR /229 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/34062/2025	KHIRODRA BHOI	AMITAV TRIPATHY	PADAMPUR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/34063/2025	SANDEEP MOHANTY @ SANDIP MOHANTY @ PAPUNIBHUTI RANJAN MOHANTY	NIBHUTI RANJAN MOHANTY	KHURDA MODEL /46 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/34065/2025	SUBRAT KUMAR PATRA @ BAPI	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/34071/2025	SATYAPRIYA PATTANAYAK	SAROJ KUMAR PADHI	DELANGA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/34073/2025	MANOJ KUMAR BADAJENA @ MANOJ BADAJENA	KAUSTUVA MOHANTY	JANKIA P.S. /59 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/34077/2025	AKASH KORI @ KASUA	BIRAJA PRASAD TRIPATHY	SPL.TASK FORCE /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/34083/2025	ESWAR DHADKA	RAJIB LOCHAN PATTNAIK	POTTANGI /33 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/34084/2025	STATE OF ODISHA PABITRA SUNA @ PABITRA KUMAR SUNA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /139 /2025 ()	
70	D-BLAPL/34087/2025	STATE OF ODISHA SWADHIN KUMAR DAS @ DASH VS	JANMEJAYA KATIKIA VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()	
71	D-BLAPL/34094/2025	STATE OF ODISHA KALIA @ DAKTAR MUNDA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /575 /2025 ()	AOD20240000364C202500202
72	D-BLAPL/34095/2025	STATE OF ODISHA RAHUL PARMAR VS	DEBASNAN DAS VS	// RAJGANGPUR /495 /2025 ()	
73	D-BLAPL/34097/2025	STATE OF ODISHA BINAYA KUMAR MAHARANA VS	SUBRATA PANDA VS	// KANKADAHAD /139 /2023 ()	
74	D-BLAPL/34100/2025	STATE OF ODISHA BAPI @ NIHAR RANJAN SWAIN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /336 /2023 ()	
75	D-BLAPL/34104/2025	STATE OF ODISHA MISHRA MAJHI VS	MANAS KUMAR CHAND VS	// NARLA /299 /2024 ()	
76	D-BLAPL/34109/2025	STATE OF ODISHA SHIBA SANKAR NAIK @ AJU @ SHIBA SHANKAR NAIK VS	PANKAR ACHARYA VS	// BHASMA /284 /2025 ()	
77	D-BLAPL/34114/2025	STATE OF ODISHA AYUB VS	SUSHMA SHARMA VS	// SPL.TASK FORCE /18 /2022 ()	
78	D-BLAPL/34119/2025	STATE OF ODISHA MITU SANDHA VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /225 /2025 ()	
79	D-BLAPL/34121/2025	STATE OF ODISHA MANOJ SETHI VS	ANUP UDAYA SENAPATI VS	// TOMANDO /36 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/34123/2025	KUBER BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KALAMPUR /57 /2025 () //	
81	D-BLAPL/34132/2025	RAJA MAJHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /84 /2025 () //	
82	D-BLAPL/34135/2025	SOURAV MAHAKUD @ GUDDU VS STATE OF ODISHA	AMLAN MOHANTY VS	CHAMPUA /212 /2024 () //	
83	D-BLAPL/34136/2025	SUBHAM PARIDA @ BUNTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /557 /2025 () //	
84	D-BLAPL/34137/2025	SRIRAM PRASAD MISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /50 /2025 () //	
85	D-BLAPL/34140/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GURUNDIA /44 /2024 () //	
86	D-BLAPL/34141/2025	SUNIL SAHOO VS STATE OF ODISHA	OMM KUMAR BALIARSINGH VS	INDUSTRIAL ESTATE PS /247 /2025 () //	AOR20220001296C202500091
87	D-BLAPL/34142/2025	KAKULU NAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 () //	
88	D-BLAPL/34151/2025	ANKUR KU. AGRAWAL @ ANKUR AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	TITILAGARH /347 /2025 () //	
89	D-BLAPL/34153/2025	ANKUR KU. AGRAWAL @ ANKUR AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	SINDHIKELA PS /279 /2025 () //	
90	D-BLAPL/34154/2025	SIBA PRASAD NAIK @ SIBA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /91 /2025 () //	
91	D-BLAPL/34157/2025	SHUBHAM SINGH	DIBYA JYOTI SAHOO	//	AOD20240000587C202500036

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/34160/2025	CHANDRAKANTA JENA	PRAVASH CHANDRA JENA	BHOGRAI /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/34162/2025	BHABANI SHANKAR PATRA	SATYABRATA SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/34164/2025	AFTAB HUSSAIN @ AFE	DIBYA JYOTI SAHOO	BRAJARAJNAGAR /253 /2024	AOD20240000587C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/34172/2025	KARTIKA PARAJA	P.V.S NANAJI ACHARY	JEYPORE MAHILA /121 /2025	AOR20220000211C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/34176/2025	SUSHIL KUMAR SHUKLA	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/34177/2025	ASHWINI KUMAR PATRA	S. DEBABRATA REDDY	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA (C.B.I)		//	
98	D-BLAPL/34179/2025	ANNA @ ANADI CHARAN SAHOO	BIKRAM KESHARI BAL	NISCHINTAKOILI /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CMP/45373/2025	M/S. HOTEL PRAMOD PVT.LTD., SUBARNAPUR	TRILOCHAN NANDA	/ /	
		VS	VS	()	
		RAJKUMARI DORA		//	
100	D-CMP/45412/2025 CMP/1767/2025	SABITRI PRADHAN	AMIT PRASAD BOSE	/ /	
		VS	VS		
		PADMA LOCHAN PRADHAN		CIVIL JUDGE (JD),BALASORE(Baleshwar)	
				EC/0000015/1991	
101	D-CMP/45482/2025	M/S. JAGRUTI BOREWELLS	AKASH KUMAR PATAJOSHI	/ /	AOR20220001834C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CMP/45554/2025	SABITA PANIGRAHI	VIVEKANANDA JENA	/ /	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/45350/2025	K.CHITIBABU LAXMI NARAYAN MOHANTY VS N.B.S. RAJPUT,IAS	ADV. VS	// // 0 //	
104	D-CONTC/45353/2025	MITU KUMAR PAL VS Y.B.KHURANIA,IPS	ADV. VS	// // 0 //	
105	D-CONTC/45360/2025	MANORANJAN PARIDA VS Y.B.KHURANIA,IPS	ADV. VS	// // 0 //	
106	D-CONTC/45362/2025	RANJITA ROUT VS Y.B.KHURANIA,IPS	ADV. VS	// // 0 //	
107	D-CONTC/45363/2025	DILIP KUMAR SABAR VS Y.B.KHURANIA,IPS	ADV. VS	// // 0 //	
108	D-CONTC/45367/2025	MINAKETAN BEHERA VS PUSPANJALI PANDA,OAS	MITHUN DAS VS	// // 0 //	
109	D-CONTC/45380/2025	LOKANATH PRASAD PALAI VS ANU GARG,ADDITINAL CHIEF SECRETARY,WATER RESOURCES DEPT,KHURDA	ADV. VS	// // 0 //	
110	D-CONTC/45384/2025	BHUBANENDRA PRASAD MOHAPATRA VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// // 0 //	
111	D-CONTC/45401/2025	KARTIK CHANDRA BISWAL VS N.THIRUMALA NAIK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA	ADV. VS	// // 0 //	
112	D-CONTC/45402/2025	SAROJ BEHERA VS VISWANATH NILAMBARAM, REGIONAL CHIEF CONSERVATOR OF FOREST, BERHAMPUR CIRCLE,GANJAM	ADV VS	// // 0 //	AOR20220001535C202500217
113	D-CONTC/45405/2025	RASHMIREKHA MOHANTA VS MANORANJAN MOHANTA, PRINCIPAL BETNOTI COLLEGE, MAYURBHANJ	ADV VS	// // 0 //	AOR20220001535C202500218

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/45410/2025	DR. SAI APARNA VS ARABINDA KUMAR PADHEE,IAS	ADV. VS	// ()	
115	D-CONTC/45414/2025	PREMANANDA DAS VS SINGDHA SRADHANJALI BEHERA,TAHASILDAR	ADV. VS	// ()	
116	D-CONTC/45433/2025	CHITTARANJAN DHAL VS MOUSHUMILATA PADHI,COMMISSIONER,EPFO,BSBR,KHURDA	ADV. VS	// ()	
117	D-CONTC/45470/2025	SASMITA PALAI VS ANU GARG,IAS	SUBHANKAR ROUT VS	// ()	
118	D-CONTC/45509/2025	GOBINDA SAHOO VS SURENDRA KUMAR, PRINCIPAL SECRETARY STEEL AND MINES DEPTT.	ADV VS	// ()	AOD20250000180C202500200
119	D-CONTC/45512/2025	NIRANJAN SABAT VS DR. DOLAMANI PRADHAN, CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI	ADV VS	// ()	AOD20250000180C202500199
120	D-CONTC/45513/2025	PRAFULLA KUMAR DEHURY VS N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// ()	
121	D-CONTC/45516/2025	LINGARAJA SAHOO VS N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// ()	
122	D-CONTC/45517/2025	LINGARAJ PRADHAN VS N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// ()	
123	D-CONTC/45521/2025	BHAKTA BANDHU SAHOO VS N.THIRUMALA NAIK,IAS	KSHIROD KUMAR ROUT VS	// ()	
124	D-CONTC/45522/2025	NIRANJAN MOHAPATRA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500201
125	D-CONTC/45524/2025	DOLANANDA PRADHAN	KSHIROD KUMAR ROUT	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		N.THIRUMALA NAIK,IAS		//	
126	D-CONTC/45529/2025	PRABODHA CHANDRA CHAKRA	ADV.	//	
		VS	VS	0	
		NEELAM SHAMI RAO,COMMISSIONER		//	
127	D-CONTC/45533/2025	DEBASHIS SAHU	Krishna Chandra Sahu	//	AOD20250000180C202500203
		VS	VS	0	
		ASWATHY S, IAS		//	
128	D-CONTC/45535/2025	SHIRA MAJHI	Krishna Chandra Sahu	//	AOD20250000180C202500202
		VS	VS	0	
		ASWATHY S, IAS		//	
129	D-CONTC/45544/2025	DILLIP KUMAR MISHRA	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR,IAS		//	
130	D-CONTC/45548/2025	PRAVAS KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
131	D-CONTC/45551/2025	ANTARYAMI SAHOO	ADV.	//	
		VS	VS	0	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPT,BBSR,KHURDA		//	
132	D-CONTC/45555/2025	CHINTAMANI SAHOO	ADV.	//	
		VS	VS	0	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF		//	
133	D-CONTC/45559/2025	BHAKTABANDHU SAHOO	ADV.	//	
		VS	VS	0	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF		//	
134	D-CONTC/45561/2025	PADMALAVA SAMAL	ADV.	//	
		VS	VS	0	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF		//	
135	D-CONTC/45563/2025	SATYANARAYAN TARASIA	ADV.	//	
		VS	VS	0	
		CHHATRAPATI SAHOO,DEO,NABARANGPUR		//	
136	D-CONTC/45565/2025	BHABANI PANDA	ADV.	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/45573/2025	PUNYA SALILA SRIVASTAVA,IAS DEBASISH MISHRA VS	ADV. VS	// // 0	
138	D-CONTC/45575/2025	DEBADUTTA SURANJITA JENA,IAS HEMANTA KUMAR MOHARANA VS	ADV. VS	// // 0	
139	D-CONTC/45578/2025	ASWATHY S,IAS KEDARNATH BEHERA VS	ADV. VS	// // 0	
140	D-CONTC/45580/2025	ANU GARG,IAS BHABANI SANKAR PANIGRAHI VS	ADV. VS	// // 0	
141	D-CONTC/45598/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TPCODL,BBSR,KHURDA BAIKUNTHANATH BARIKI VS	ADV. VS	// // 0	
142	D-CONTC/45599/2025	JYOTI SARANGI,BEO,CUTTACK AMBUJA PRASAD PARIDA VS	ADV. VS	// // 0	
143	D-CONTC/45603/2025	SANJEEB KUMAR MISHRA,IAS SARAT @ SARAT CHANDRA JOSHI VS	SANGRAM JENA VS	// // 0	
144	D-CONTC/45605/2025	ARVIND AGRAWAL,IAS ALOK KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
145	D-CONTC/45610/2025	ARVIND AGRAWAL,IAS AMBIKA PRASAD SAMANTARAY VS	SANGRAM JENA VS	// // 0	
146	D-CONTC/45617/2025	ARVIND AGRAWAL,IAS LALIT KUMAR NAIK VS	SANGRAM JENA VS	// // 0	
147	D-CONTC/45618/2025	ARVIND AGRAWAL,IAS ANANDA CHANDRA DAS VS ASWATHY S, IAS	Krishna Chandra Sahu VS	// // 0 //	AOD20250000180C202500204

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/45624/2025	GANGADHAR BARIK VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
149	D-CONTC/45632/2025	MANAS PUROHIT VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
150	D-CONTC/45633/2025	KANHU CHARAN DAS VS DIBYA JYOTI PARIDA, IAS	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500044
151	D-CONTC/45639/2025	TAPAN KUMAR BARAL VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //	
152	D-CONTC/45640/2025	SAROJ KUMAR DASH VS ASWATHY S, IAS	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202500205
153	D-CONTC/45642/2025	NAKULA SAHOO VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER	SAKTIDHARA MISHRA VS	// 0 //	AOD20240000216C202500022
154	D-CONTC/45644/2025	PUSPANJALI MISHRA VS SAPTASHREE MOHAPATRA,BEO,RENGALI,BARGARH	ADV. VS	// 0 //	
155	D-CONTC/45648/2025	HEMANGINI PANDA VS SEBASHREE BHOI,BEO,DHANKAUDA,BARGARH	ADV. VS	// 0 //	
156	D-CONTC/45651/2025	ARATI MISHRA VS SEBASHREE BHOI,BEO,DHANKAUDA,BARGARH	ADV. VS	// 0 //	
157	D-CONTC/45653/2025	SURENDRA NATH MALLIK VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER	ADV. VS	// 0 //	
158	D-CONTC/45655/2025	SHRUTIRANJAN BISWAL VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER	ADV. VS	// 0 //	
159	D-CONTC/45658/2025	JASOBANT ROUT	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-CONTC/45659/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER PINKI PRIYADARSANI GHADAI	ADV.	//	
		VS	VS	0	
161	D-CONTC/45663/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER BHAJANI PARIDA	ADV.	//	
		VS	VS	0	
162	D-CONTC/45666/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER KHETRABASI SAHU	ADV.	//	
		VS	VS	0	
163	D-CONTC/45668/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER ARDHENDU SAMANTARAY	ADV.	//	
		VS	VS	0	
164	D-CONTC/45671/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER BIJAY KUMAR SAHOO	ADV.	//	
		VS	VS	0	
165	D-CONTC/45673/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER SK.ABASUDDIN	ADV.	//	
		VS	VS	0	
166	D-CONTC/45677/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER SAMBIT KUMAR SWAIN	ADV.	//	
		VS	VS	0	
167	D-CONTC/45680/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER HEMANTA KUMAR JENA	ADV.	//	
		VS	VS	0	
168	D-CONTC/45682/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER BHARAT BEHERA	ADV.	//	
		VS	VS	0	
169	D-CONTC/45685/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER SURESH CHANDRA MOHAPATRA	ADV.	//	
		VS	VS	0	
170	D-CONTC/45686/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER BISWAJIT MOHANTY	ADV.	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/45689/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER SATYANANDA PATTANAIK VS	ADV. VS	// // ()	
172	D-CONTC/45693/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER ANANTA MUDULI VS	ADV. VS	// // ()	
173	D-CRLA/33923/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER RUDRA NARAYAN MALIK VS	PRABIR KUMAR RAY VS	// KOREI /334 /2020 ()	AOR20230000820C202500037
174	D-CRLA/33925/2025	STATE OF ODISHA PRASAD KUMAR SATRUSALYA @ BIRA VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /12 /2020 ()	AOR20220001631C202500294
175	D-CRLA/33979/2025 CRLA/1252/2025	STATE OF ODISHA(VIG.) SUNIL KUMAR PADHI VS	HEMANTA KUMAR MUND VS	// JEYPORE VIGILANCE /40 /2013 AUTHORISED OFFICER, SPL. COURT, BBSR(Khordha ) Confiscation Case/0000001/2019	
176	D-CRLA/34016/2025	STATE OF ODISHA BHAGYABAN BEHERA VS	CHINMAY MOHANTY VS	// BISOI /53 /2025 ()	
177	D-CRLA/34026/2025	STATE OF ODISHA ASHIS @ ASHISH BHARASAGAR VS	BIJAYA KUMAR RAGADA VS	// DHAMA /410 /2022 ()	
178	D-CRLA/34054/2025	STATE OF ODISHA SURENDRA NAGAR @ SURENDRA SINGH RAJPUT VS	RUDRA NARAYAN PARIJA VS	// RAIRANGPUR TOWN /155 /2020 ()	
179	D-CRLA/34061/2025	STATE OF ODISHA SRITAM PRADHAN @ KABULI VS	AJAYA KUMAR MOHARANA VS	// G.UDAYAGIRI /102 /2022 ()	
180	D-CRLA/34069/2025	STATE OF ODISHA(OPID) ROHIT SARAF VS	BAIVAV MISHRA VS	// EOW,BHUBANESWAR /17 /2016 PRESIDING OFFICER, DESIGNATED COURT(OPID), CUTTACK(Cuttack) CT/0000015/2016	AOD20240000186C202500028
181	D-CRLA/34089/2025	STATE OF ODISHA SANTU@SANTOSH KUMAR NAIK VS	JUGALA KISHORE PANDA VS	// CHHENDIPADA /141 /2014 ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLA/34090/2025	UPENDRA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //	
183	D-CRLA/34133/2025	NAAZ JUBIR BHAI CHANCHI @ MAHAMMAD MAAZ VS STATE OF ODISHA	SUREN PATTA @ DAWBEDI VS	S.P.(CID-CRL),CUTTACK /57 /2024 () //	
184	D-CRLA/34155/2025	HARIHARA JENA VS STATE OF ODISHA	DEBASNAN DAS VS	ANANDAPUR /69 /2016 () //	
185	D-CRLA/34158/2025	SITARAM JANI VS THE STATE OF ORISSA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /197 /2023 () //	
186	D-CRLA/34165/2025	MANISH RAMAN MISHRA@PINKU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /178 /2015 () //	
187	D-CRLA/34174/2025	DEBENDRA @ RAMESH MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADAMPUR /144 /2021 () //	
188	D-CRLMC/33920/2025	NARESH MAHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARLAKHEMUNDI /119 /2019 () //	AOR20220001558C202500213
189	D-CRLMC/33921/2025	LAXMI CHARAN PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHATRAPUR /11 /2010 () //	AOR20220001558C202500215
190	D-CRLMC/33922/2025	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /116 /2024 () //	AOR20220001558C202500216
191	D-CRLMC/33955/2025	RUBITA PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /47 /2016 () //	AOD20220003086C202500155
192	D-CRLMC/33983/2025	MANORANJAN MALLICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /691 /2025 () //	
193	D-CRLMC/33984/2025	SUBRAT BEHERA @ MANTU	MAHES DAS	TOMANDO /135 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/33992/2025	ANMOL RAY @ ANMOL RAI	UMAKANTA BARIK	PLANTSITE /65 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/34002/2025	SRIKANTA SAHU	PRIYA RANJAN SINGH	DHENKANAL SADAR /272 /2017	
		VS	VS	()	
		MAMINA SAHU@MAMINA MOHANTY@SUMAN SAIBA MOHANTY		//	
196	D-CRLMC/34005/2025	PRIYADARSANI NAYAK	HIMANSHU BHUSAN DASH	//	AOD20240000698C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/34008/2025	AKRAM DALAI	ANUGRAHA NARAYAN SAMANTRAY	MARINE PS AT PARADIP /37 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/34014/2025	PRAVASH PRADHAN	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /148 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/34021/2025	THABIR @ THABIRA NAIK	HIMANSHU BHUSAN DASH	BARPALLI /99 /2020	AOD20240000698C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/34025/2025	BHUBANANDA BIHARI@ BHUBANE	CHHABI LAL NIAL	JUNAGARH /281 /2024	AOD20230000741C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/34033/2025	TAPAS KUMAR NAYAK	LALIT KUMAR MAHARANA	JANKIA P.S. /420 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/34038/2025	LAXMINARAYAN DEEPAK RANJAN DAS	ARUN KUMAR BEHERA	SIMULIA /286 /2017	AOR20220003422C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/34047/2025	BIJAYA KUMAR RANA	HARAPRASAD PANDA	KANPUR /62 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/34048/2025	SONU SINGH	JUGALA KISHORE PANDA	KALIMELA /95 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/34058/2025	STATE OF ODISHA TAPAS LENKA VS	DEEPAK KU SAHOO VS	// KUDANAGARI /231 /2025 ()	
206	D-CRLMC/34064/2025	STATE OF ODISHA SWADHIN KUMAR KHATUA@SWADHIN KU. KHATUA	AMITAV TRIPATHY VS	// KANTAMAL /165 /2017 ()	
207	D-CRLMC/34066/2025	STATE OF ODISHA ABHAYA KUMAR PRADHAN VS	MANISH DHIR VS	// CHHENDIPADA /203 /2008 ()	
208	D-CRLMC/34075/2025	STATE OF ODISHA BALARAM SAMAL VS	PRAKASH CHANDRA DASH VS	// MAHANGA /191 /2025 ()	
209	D-CRLMC/34079/2025	STATE OF ODISHA SATYENDRA RAWBET @ SUTEN VS	RAJIB LOCHAN PATNAIK VS	// KOSAGUMUDA /29 /2021 ()	
210	D-CRLMC/34081/2025	STATE OF ODISHA DUSHASANA SAHU @ SUSASHANA SAHU VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /59 /2025 ()	
211	D-CRLMC/34082/2025	STATE OF ODISHA PARSURAM SINDHARI VS	RAJIB LOCHAN PATNAIK VS	// /0 ()	
212	D-CRLMC/34085/2025	STATE OF ODISHA SUDARSAN MENDILI VS	JUGALA KISHORE PANDA VS	// KANTAMAL /13 /2025 ()	
213	D-CRLMC/34098/2025	STATE OF ODISHA BADALAKHA @ LAKSHYA @ ARJUNA NAIK VS	BIKASH KARNA VS	// MANAMUNDA /82 /2024 ()	
214	D-CRLMC/34099/2025	STATE OF ODISHA UMAKANTA BARIK VS	BIKASH KARNA VS	// KANTAMAL /91 /2023 ()	
215	D-CRLMC/34103/2025	STATE OF ODISHA MATTA MANIKESWAR RAO @ M.MANIKESWAR RAO VS	NIRUDHA DAS VS	// NABARANGAPUR TOWN /219 /2018 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/34105/2025	LINAJ PATTANAİK VS ARUN KUMAR PRADHAN	ANIRUDHA DAS VS	/ / 0 ()	
217	D-CRLMC/34112/2025	RUDRA PRASAD MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// ()	BHAWANIPATNA TOWN /81 /2025
218	D-CRLMC/34116/2025	ARUN SWAIN VS SURESH CHANDRA SINGH	SANDIPANI NAYAK VS	/ / 0 ()	
219	D-CRLMC/34118/2025	SADANANDA SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// ()	DHENKANAL SADAR /635 /2023
220	D-CRLMC/34120/2025	RILU@SURYAKANTA PRADHAN VS STATE OF ODISHA	TUSHARKANTA SAHOO VS	// ()	NIALI /107 /2023
221	D-CRLMC/34122/2025	UMESH MAHAKUDA @ MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ()	MANAMUNDA /262 /2025
222	D-CRLMC/34125/2025	SUDARSAN RAJ VS REPUBLIC OF INDIA (CBI)	SAROJ KUMAR PADHI VS	/ / 0 ()	
223	D-CRLMC/34128/2025	HEENA BABLU HASHMI@HEENA HASMI VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	/ / 0 ()	
224	D-CRLMC/34139/2025	BIDYUT KUMAR DASH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()	SAMBALPUR VIGILANCE /26 /2011 AOR20220001523C202500128
225	D-CRLMC/34148/2025	BHOLANATH SAHANI @ BHOLA SHANKAR SAHANISWAGATIKA SAHOO VS STATE OF ODISHA	VS	/ / 0 ()	PHULBANI SADAR /209 /2023
226	D-CRLMC/34159/2025	DR. CHULABATI SAHU VS STATE OF ODISHA(VIG.)	BIJAY KUMAR MOHANTY VS	// ()	SAMBALPUR VIGILANCE /17 /2022
227	D-CRLMC/34170/2025	PIYUSH DAS	PARTHA SARATHI DAS	//	AOD20240000364C202500204

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		State Of Odisha		//	
228	D-CRLMP/33936/2025	BISWANATH PANDA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/33975/2025	PRASANTA KUMAR SETHY	PULAKESH MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/34046/2025	RANAJIT PANI	BRAJA MOHAN SARANGI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/34147/2025	DIBYALOCHAN BAL	DOLAGOBINDA MOHAPATRA	//	AOR2023000065C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/34163/2025	GITANJALI MALLICK	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLREV/33926/2025	MANOJ KUMAR NAYAK		//	AOR20230001273C202500027
		VS	VS	()	
		SURYA NARAYAN MOHANTY		//	
234	D-CRLREV/33933/2025	SATYADEEP MOHANTY	HEMANTA KUMAR MOHANTA	//0	
	CRLREV/861/2025	VS	VS	J.M.F.C. II BHADRAK(Bhadrak )	
		DIPTIMAYEE MOHANTY		DV M.C./0000052/2025	
235	D-CRLREV/33934/2025	BHAGABAN BEHERA	JANMEJAYA KATIKIA	UDALA /297 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLREV/33956/2025	JUGAL KISHORE SAHU	NIRANJAN LENKA	VIGILANCE PS (BERHAMPUR) /38 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
237	D-CRLREV/33959/2025	JUGAL KISHORE SAHU	NIRANJAN LENKA	VIGILANCE PS (BERHAMPUR) /37 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
238	D-CRLREV/34041/2025	MINA KUMARI DAS @ TARAI	BIPLAB P.B. BAHALI	//0	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-CRLREV/34070/2025	MANOJ KUMAR TARAI AISCHARYA GOYAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// DHARAMGARH /266 /2025 () //	
240	D-CRLREV/34072/2025	BAINA KUMAR BEHERA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /265 /2025 () //	
241	D-CRLREV/34074/2025	MUKESH AGARWAL VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /267 /2025 () //	
242	D-CRLREV/34076/2025	GOURA MOHAPATRA @ GOURA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /31 /2025 () //	
243	D-CRLREV/34102/2025	E. PRABHAVATI VS P. BIJAYA KUMAR PATRA	RAJENDRA KUMAR SAHU VS	//0 () //	
244	D-CRLREV/34110/2025	PRADEEP KUMAR SAHU VS MANOJ KUMAR JENA	UMA CHARAN MISHRA VS	//0 () //	
245	D-CRLREV/34134/2025	PRAMOD KUMAR SAHU@PRAMOD SAHU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	//0 () //	
246	D-CRLREV/34143/2025	KAMALAKANTA DANGUA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	BALASORE VIGILANCE /58 /2015 () //	
247	D-CRLREV/34152/2025	SUBODH KUMAR PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	R.UDAYAGIRI /83 /2024 () //	
248	D-CRLREV/34168/2025	UPENDRA BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD2024000012C202500258
249	D-CRP/45425/2025	AFROJA BANO VS USAMED MOSQUE	SHAIK ABDUL NAYEEM VS	// () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-FAO/45453/2025	ASSISTANT MANAGER, M/S. NATIONAL INSURANCE CO. LTD., BBSR	CHITESH KUMAR MISHRA	//	
		VS	VS	0	
		SUJIT NANDA		//	
251	D-FAO/45457/2025	LEGAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR	SANTANA KUMAR MAHALI	//	
		VS	VS	0	
		ARATI MUNDA		//	
252	D-FAO/45464/2025	MANAGER LEGAL, CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA	CHITESH KUMAR MISHRA	//	
		VS	VS	0	
		KAILAS PRADHAN		//	
253	D-FAO/45467/2025	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA	CHITESH KUMAR MISHRA	//	
		VS	VS	0	
		BASANTI JAT		//	
254	D-FAO/45471/2025	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR	CHITESH KUMAR MISHRA	//	
		VS	VS	0	
		KABITA SAHOO		//	
255	D-FAO/45634/2025	THE D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTACK	RAKESH KUMAR MOHANTY	//	
		VS	VS	0	
		ANJANA SARANGI		//	
256	D-FAO/45662/2025	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA	CHITESH KUMAR MISHRA	//	
		VS	VS	0	
		JATAKA PRADHAN		//	
257	D-ITA/45583/2025	ORISSA EDUCATION TRUST, BBSR	PRANAYA KUMAR MISHRA	//	
		VS	VS	0	
		DEPUTY COMMNR. OF INCOME TAX,BBSR		//	
258	D-ITA/45593/2025	ORISSA EDUCATIUN TRUST, BBSR	PRANAYA KUMAR MISHRA	//	
		VS	VS	0	
		THE DEPUTY COMMISSIONER OF INCOME TAX (EXEMPTION), BBSR		//	
259	D-MACA/45398/2025	REBATI BARIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		LAMBODARA SAHU		//	
260	D-MACA/45404/2025	SUBASH CHANDRA JENA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		AJAY KUMAR SWAIN		//	
261	D-MACA/45406/2025	RITESH SASMAL	PRADEEP KUMAR MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-MACA/45408/2025	SANJAYA KUMAR NAHAK MAHENDRA NAHAK	VS PRADEEP KUMAR MISHRA	// //	
263	D-MACA/45409/2025	VS SANJAYA KUMAR NAHAK MINAPRAVA@MINA@MINATI BEHERA	VS PRADEEP KUMAR MISHRA	0 //	
264	D-MACA/45417/2025	VS JUGAL KISHORE MUDULI BIRANCHI SETHI	VS PRADEEP KUMAR MISHRA	0 //	
265	D-MACA/45424/2025	VS BHARAT CHANDRA BEHERA D.M., NEW INDIA ASSURANCE CO.LTD., GANJAM	VS NAYAN BEHARI DAS	0 //	
266	D-MACA/45454/2025	VS SABITA PRADHAN D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	VS PRASANTA KUMAR MAHALI	0 //	
267	D-MACA/45475/2025	VS BULA PAHADSINGH MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., TORI	VS BIBHA PRASAD DUTTA	0 //	
268	D-MACA/45478/2025	VS SABNAM BIBI D.M., CHOLA MS GENERAL INSURANCE CO. LTD., BBSR	VS SRIJA PRASAD DUTTA	0 //	
269	D-MACA/45480/2025	VS MALATI MAJHI H.D.F.C. ERGO GENERAL INSURANCE CO.LTD., MUMBAI	VS SRIJA PRASAD DUTTA	0 //	
270	D-MACA/45590/2025	VS SNEHALATA MISHRA NATIONAL INSURANCE CO. LTD., KORAPUT	VS SOMNATH ROY	0 //	
271	D-MACA/45597/2025	VS NABINA CHOUDHURY NEW INDIA ASSURANCE CO.LTD., DELHI	VS SOMNATH ROY	0 //	
272	D-MACA/45600/2025	VS DINABANDHU MOHAPATRA D.M., ORIENTAL INSURANCE CO. LTD., KHURDA	VS RIMJHIMALA PATI	0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-MACA/45606/2025	MADHURITA KUJUR D.M., NEW INDIA ASSURANCE CO. LTD.,GANJAM	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
274	D-MACA/45615/2025	HARAPRIYA BEHERA THE SR. D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD., BBSR	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
275	D-MACA/45621/2025	RADHA CHARAN MOHAPATRA D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
276	D-MACA/45676/2025	MIRU TUDU AREA MANAGER, M/S. H.D.F.C. GENERAL INSURANCE COMPANY LTD., KOLKATA	CHITRA PRASAD DUTTA	//	
		VS	VS	0	
277	D-MACA/45691/2025	KRUSHNA JANI @ KUSTHA D.M.NATIONAL INSURANCE CO. LTD.,CUTTACK	MAHITOSH SINHA	//	
		VS	VS	0	
278	D-MACA/45692/2025	TUKUNI PARIDA M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	CHITRA PRASAD DUTTA	//	
		VS	VS	0	
279	D-MATA/45420/2025	ROHIT KUMAR RATH ROJALIN MISHRA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
280	D-MATA/45687/2025	SASANKA SEKHAR MISHRA DEBJANI ARAKA	UMA CHARAN MISHRA	//	
		VS	VS	0	
281	D-RPFAM/45347/2025	SAROJ KUMAR BEHERA RAJ KISHORE MALLICK@RAJA KISHOR MALLICK	ANKAN PANDA	//	
		VS	VS	0	
282	D-RPFAM/45403/2025	NIRUPAMA MALLICK MALAYA KUMAR SAMAL	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
283	D-RPFAM/45415/2025	SUPRIYA PRIYADARSHINI BISWAL SUCHISMITA NAYAK	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		ASIT KUMAR ROUT		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-RPFAM/45419/2025	MALAYA KUMAR SAMAL VS SUPRIYA PRIYADARSHINI BISWAL	ASHOK KUMAR BEHERA VS	// 0 //	
285	D-RSA/45368/2025	SK. MEHMOOD ALLI VS SK. LIAKAT ALLI	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
286	D-RSA/45381/2025	AJAYA KUMAR ROUT VS SANTOSH KUMAR SWAIN	DEVI PRASAD DASH VS	// 0 //	
287	D-RSA/45418/2025	SUBAL MEHER VS KRUSHNA CHANDRA MEHER	PRATYUSHA NAIDU VS	// 0 //	
288	D-RSA/45444/2025	PODAL KRISHNA @ KRISHNA KUMARI VS BODAL SUDESHNA	SANJAY KUMAR PRADHAN VS	// 0 //	
289	D-RSA/45493/2025	ELIAS TOPPO VS SUKRA ORAM	SOUMYA MISHRA VS	// 0 //	
290	D-RSA/45507/2025	BHASKAR SAHU VS BHIMA SAHU	ASHOK KUMAR PRADHAN VS	// 0 //	AOR20220001590C202500010
291	D-RSA/45528/2025	BHASKAR SAHU VS BHIMA SAHU	ASHOK KUMAR PRADHAN VS	// 0 //	AOR20220001590C202500011
292	D-RSA/45574/2025	SULOCHANA PRADHAN VS SATYABHAMA SWAIN	DEVAVRAT DEVESH VS	// 0 //	
293	D-RSA/45661/2025	DOLAMANI SAHU VS SHANKARLAL SAHU	GOKULANANDA SAHU VS	// 0 //	
294	D-RVWPET/45320/2025	STATE OF ODISHA VS HIMANSU SEKHAR DEO	SABITA RANJAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500446
295	D-RVWPET/45322/2025	B. BHARAT	PRAMOD KUMAR SABAT	//	AOR20220003011C202500016

# ORISSA HIGH COURT

## FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		BHAGYALATA PATRO		//	
296	D-RVPET/45536/2025	M.C.L., SAMBALPUR	DEBARAJ MOHANTY	//	
		VS	VS	()	
		SUNITA GOENKA		//	
297	D-TRP(C)/45357/2025	BHABANI SANKAR ROY	ATUL TRIPATHY	//	AOD20240000618C202500166
		VS	VS	()	
		LISA MOHAPATRA		//	
298	D-TRP(C)/45456/2025	JAYAMANI MOHANTA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		BHARAT BHUSAN MOHANTA		//	
299	D-WA/45324/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500447
		VS	VS	()	
		RABINARAYAN PANDA		//	
300	D-WA/45361/2025	CHAIRMAN, ODISHA POWER TRANSMISSION CORPORATION	CHAYANKUNDA BBSR	//	
		VS	VS	()	
		HRUDANANDA BEHERA		//	
301	D-WA/45429/2025	DEBASISH SWAIN	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WA/45647/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND COLLEGE EDUCATION DEPT	ANISH CHODHURI	//	LOD20240000172C202500426
		VS	VS	()	
		SANGRAM KESHARI PRUSTY		//	
303	D-WA/45674/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BIBHENDRA DASH	//	
		VS	VS	()	
		SUKANTI MAJHI		//	
304	D-WP(C)/45307/2025	JAGAT PRASAD MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/45308/2025	THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD	ADAR NATH JHA	//	AOR20230001351C202500017
		VS	VS	()	
		THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BBSR		//	
306	D-WP(C)/45309/2025	THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD	ADAR NATH JHA	//	AOR20230001351C202500018
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/45310/2025	THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BHUBANESWAR THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD	ADAR NATH JHA	// ()	AOR20230001351C202500019
308	D-WP(C)/45311/2025 WP(C)/31491/2025	RIYANKA JENA VS THE APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DY CHIEF LABOUR COMMISSIONER, BBSR	BHAWANI SANKAR PANIGRAHI	// () //	
309	D-WP(C)/45312/2025	THE STATE OF ODISHA MADHURI MANI BEHERA VS	SWAPNIL ROY	// () //	AOR20220001600C202500165
310	D-WP(C)/45313/2025	STATE OF ODISHA ASHA ROUT VS	SAMARENDRA BEURA	// () //	AOR20220001771C202500032
311	D-WP(C)/45314/2025 WP(C)/31512/2025	STATE OF ODISHA RAJENDRA PRASAD PATNAIK VS	SITANSU MOHAN SINGH	// () //	
312	D-WP(C)/45315/2025 WP(C)/31516/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	SITANSU MOHAN SINGH	// () //	
313	D-WP(C)/45316/2025 WP(C)/31515/2025	STATE OF ODISHA BIKASH DADHICHI VS	SITANSU MOHAN SINGH	// () //	
314	D-WP(C)/45317/2025	STATE OF ORISSA GULSAN BEGUM VS	SAMARENDRA BEURA	// () //	AOR20220001771C202500033
315	D-WP(C)/45318/2025	STATE OF ODISHA ANJANA AHIR VS	PRASANTA KUMAR MOHANTY (2)	// () //	AOD20220001936C202500077
316	D-WP(C)/45319/2025	STATE OF ODISHA BHANJANI MEHER VS	PRASANTA KUMAR MOHANTY (2)	// () //	AOD20220001936C202500076
317	D-WP(C)/45321/2025 WP(C)/31563/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SAMARENDRA BEURA	// () //	AOR20220001771C202500030
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/45323/2025	PRIYADARSAN PRADHAN VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202500031
319	D-WP(C)/45325/2025 WP(C)/31517/2025	PANKAJINI BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
320	D-WP(C)/45326/2025 WP(C)/31511/2025	MANOJ KUMAR PRADHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
321	D-WP(C)/45327/2025	KUNDAN MAHAKUL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500049
322	D-WP(C)/45328/2025	DIBAKAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500050
323	D-WP(C)/45329/2025	ROHINI PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500051
324	D-WP(C)/45330/2025 WP(C)/31556/2025	MANASWINI HOTA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
325	D-WP(C)/45331/2025	BANDANA DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
326	D-WP(C)/45332/2025	DILIP KUMAR MOHANTY VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //	AOR20220001834C202500068
327	D-WP(C)/45333/2025	RASMITA DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500074
328	D-WP(C)/45334/2025	AJAY KUMAR DAS VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //	
329	D-WP(C)/45335/2025	ANITA KUMARI GOUDA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500075

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/45336/2025	JHADESWAR MOHANTA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/45337/2025	JAMUNA LENKA	ARUN KUMAR BEHERA	//	AOR20220003422C202500118
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/45338/2025	DR.S.GIRIDARA KUMAR SURABHI	DIGAMBARA MISHRA	//	
	WP(C)/31538/2025	VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/45339/2025	BINODINI TRIPATHY	PITAMBAR PANDA	//	
	WP(C)/31521/2025	VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/45340/2025	DR.NIHAR RANJAN NAYAK	DIGAMBARA MISHRA	//	
	WP(C)/31522/2025	VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/45341/2025	SUSANTA ROUT	SWAPNIL ROY	//	AOR20220001600C202500169
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/45342/2025	DR.ATISH KUMAR SAHOO	DIGAMBARA MISHRA	//	
	WP(C)/31541/2025	VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/45343/2025	CHUMAN BARIHA	DEBASHISHA HOTA	//	AOR20220001293C202500026
		VS	VS	()	
		UNION OF INDIA		//	
338	D-WP(C)/45344/2025	PREM KUMAR MADHI	PRASANTA KUMAR MISHRA	//	AOD20220004505C202500134
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/45345/2025	SUSANTA KUMAR NAYAK	SAMIR KUMAR MISHRA	//	
	WP(C)/31527/2025	VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/45346/2025	HARIHAR SWAIN	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/45348/2025	STATE OF ODISHA TILOTTAMA MALLIK VS	RAMA KRISHNA BISOI VS	// // 0	
342	D-WP(C)/45349/2025	STATE OF ODISHA SULEKHA SINGH VS	RAMA KRISHNA BISOI VS	// // 0	
343	D-WP(C)/45351/2025	STATE OF ODISHA KSHITESWAR PATEL VS	SIBA PRASAD PATRA VS	// // 0	
344	D-WP(C)/45352/2025	MAHANADI COALFIELDS LTD., SAMBALPUR S.BABU RAO ACHARY VS	KAMALAKANTA NAYAK VS	// // 0	
345	D-WP(C)/45354/2025	CHAIRMAN CUM MAHAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA BRAJA KISHORE PANDA VS	KAMALAKANTA NAYAK VS	// // 0	
346	D-WP(C)/45355/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA AJAY KUMAR MAJHI VS	KAMALAKANTA NAYAK VS	// // 0	
347	D-WP(C)/45356/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR MANAS KUMAR BEHERA VS	ASHIS KUMAR MISHRA VS	// // 0	
348	D-WP(C)/45358/2025 WP(C)/31529/2025	THE STATE OF ORISSA BIDYADHAR SAHU VS	ASHIS KUMAR MISHRA VS	// // 0	
349	D-WP(C)/45359/2025	THE STATE OF ODISHA BHAVESH PATEL VS	TRILOCHAN NANDA VS	// // 0	
350	D-WP(C)/45364/2025	STATE OF ODISHA PRAVAT KUMAR PRADHAN VS	KAMALAKANTA NAYAK VS	// // 0	
351	D-WP(C)/45365/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR ACHYUTANANDA DEY VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/45366/2025	RAJ KISHOR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
353	D-WP(C)/45369/2025	RATNAKAR SWAIN VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
354	D-WP(C)/45370/2025 WP(C)/31488/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
355	D-WP(C)/45371/2025	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
356	D-WP(C)/45372/2025 WP(C)/31519/2025	ODM PUBLIC SCHOOL, KHURDA VS COMMISSIONER, BBSR. MUNICIPALITY CORPORATION, BBSR	GYANA RANJAN MAHAPATRA VS	// 0 //	
357	D-WP(C)/45374/2025	TAPASWINI MAHALA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
358	D-WP(C)/45375/2025	SURENDRA KISHORE ROUT VS THE CHIEF EXECUTIVE OFFICER TPCODL., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
359	D-WP(C)/45376/2025	INDRA TAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
360	D-WP(C)/45377/2025	TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
361	D-WP(C)/45378/2025 WP(C)/31565/2025	RABI NARAYAN GIRI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
362	D-WP(C)/45379/2025	SUDHAKAR NANDA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //	
363	D-WP(C)/45382/2025	ASHOK KUMAR DAS	SIDHESWAR MALLIK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/45383/2025	JITAN BAGHAR	ASHOK KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/45385/2025	INDRA TAMBA	BIJAYA KUMAR BEHERA I	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/45386/2025	DEBENDRA KUMAR NEGI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/45387/2025	SURATI NAYAK	MANOJ KUMAR MOHANTY	//	
	WP(C)/31530/2025	VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/45388/2025	PADMANAV PANDA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/45389/2025	JYOTIPRAKSH MOHANTA	SUSANTA SEKHAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/45390/2025	JITENDRA KUMAR NAYAK	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/45391/2025	PREMANANDA SAHU	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/45392/2025	SANATAN DAS	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/45393/2025	JHUNI NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/45394/2025	SYNERGY COLLEGE OF NURSING	DEVI PRASAD DASH	//	AOD20250000901C202500005
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/45395/2025	STATE OF ODISHA KAILASH CHANDRA JENA VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500114
376	D-WP(C)/45396/2025	STATE OF ODISHA DASARATHI BEHURA VS	SHREEKANTA PRASAD SAHOO (1) VS	// // ()	
377	D-WP(C)/45397/2025	STATE OF ODISHA NITYANANDA INSTITUTE OF MEDICAL SCIENCE VS	DEVI PRASAD DASH VS	// // ()	AOD20250000901C202500004
378	D-WP(C)/45399/2025	STATE OF ODISHA KESHAB CHANDRA SENAPATI VS	SHREEKANTA PRASAD SAHOO (1) VS	// // ()	
379	D-WP(C)/45400/2025	STATE OF ODISHA CHARAMPA BYABASAYEE SANGHA VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500115
380	D-WP(C)/45407/2025	STATE OF ODISHA M/S.MAHANADI COALFIELDS LTD, ANGUL VS	IPSIT AUROBINDO ACHARYA VS	// // ()	
381	D-WP(C)/45411/2025	STATE OF ODISHA M/S.MAHANADI COALFIELDS LTD, ANGUL VS	IPSIT AUROBINDO ACHARYA VS	// // ()	
382	D-WP(C)/45413/2025 WP(C)/31559/2025	STATE OF ODISHA M/S. MAHANADI COALFIELDS LIMITED, SAMBALPUR VS	IPSIT AUROBINDO ACHARYA VS	// // ()	
383	D-WP(C)/45416/2025	STATE OF ODISHA BISWAJIT MOHANTY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	
384	D-WP(C)/45421/2025	STATE OF ODISHA NIHAR RANJAN DAS VS	SUBASH CHANDRA RATH VS	// // ()	
385	D-WP(C)/45422/2025	STATE OF ODISHA MANORANJAN DAS VS	BIJAYA KUMAR SAHOO VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/45423/2025 WP(C)/31561/2025	BIDYADHAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
387	D-WP(C)/45426/2025	RANJAN KUMAR MUND VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
388	D-WP(C)/45427/2025	BIBEK BEHERA VS JAYASHREE MOHANTY	RABINDRA KUMAR PRUSTY VS	// 0 //	
389	D-WP(C)/45428/2025	CHITTARANJAN MAHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
390	D-WP(C)/45430/2025	BISWAJIT PADHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
391	D-WP(C)/45431/2025	KISHORE CHANDRA SAMANTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
392	D-WP(C)/45432/2025	SUSANTA KUMAR TRIPATHY VS RBI OMBDUSMAN, RESERVE BANK OF INDIA	VS	// 0 //	LOD20250000223C202500008
393	D-WP(C)/45434/2025	NAYANA JENA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //	
394	D-WP(C)/45435/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500216
395	D-WP(C)/45436/2025	MOHAN SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
396	D-WP(C)/45437/2025	JANMEJAYA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
397	D-WP(C)/45438/2025	NIRANJAN NAYAK	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202500056

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/45439/2025	JAYASHREE NAYAK	ITISHREE TRIPATHY	//	AOD20220003503C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/45440/2025	SANKET PRASAD JANI	DEBASISH ROUT	//	AOD20250001139C202500002
		VS	VS	()	
		CHIEF GENERAL MANAGER, IPICOL		//	
400	D-WP(C)/45441/2025	M/S KALINGA WARRIORS SECURITY SERVICES	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500073
		VS	VS	()	
		DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELIGENCE		//	
401	D-WP(C)/45442/2025	JAYANTI JENA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500040
		VS	VS	()	
		COLLECTOR, BERHAMPUR		//	
402	D-WP(C)/45443/2025	ARATATRANA BHUYAN	SOUBHAGYA SWAIN	//	AOR20220001296C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/45445/2025	KSHYAMASAGAR MUDULI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/45446/2025	DILLIP KUMAR MUDULI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/45447/2025	JAGYANSENI ROUT	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/45448/2025	P.JITENDRA PATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		REGISTRAR CIVIL COURT, GANJAM		//	
407	D-WP(C)/45449/2025	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA	JHARSUGUDA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/45450/2025	NIRMALA KANTI PRASAD PANDYA	AMITABH MISHRA	//	
	WP(C)/31548/2025	VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/45451/2025 WP(C)/31551/2025	STATE OF ODISHA NIRMAL PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// // 0	
410	D-WP(C)/45452/2025 WP(C)/31554/2025	TUSHAR H. PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// // 0	
411	D-WP(C)/45455/2025	DR.KALI PRASAD BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// // 0	
412	D-WP(C)/45458/2025 WP(C)/31557/2025	KALPANA SATPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0	
413	D-WP(C)/45459/2025	OM PRAKASH BHAWSINKA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // 0	
414	D-WP(C)/45460/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	PAMI RATH VS	// // 0	
415	D-WP(C)/45461/2025	KHAGESWAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// // 0	
416	D-WP(C)/45462/2025 WP(C)/31555/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0	
417	D-WP(C)/45463/2025 WP(C)/31562/2025	SURESH CHANDRA NANDA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// // 0	
418	D-WP(C)/45465/2025	GAYATRI SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0	
419	D-WP(C)/45466/2025	NIRANJAN DAS VS STATE OF ODISHA	MONOMOY BASU VS	// // 0	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-WP(C)/45468/2025	SASMITA BHOL VS STATE OF ODISHA	SAI SUBHAM VS	// 0 //	
421	D-WP(C)/45469/2025 WP(C)/31558/2025	BHABAGRAHI SARJANSINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
422	D-WP(C)/45472/2025	ARUNIMA TANDY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
423	D-WP(C)/45473/2025	M/S MAA TARINI RICE MILL VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	AOD20220003503C202500012
424	D-WP(C)/45474/2025	AMIT KUMAR PATNAIK VS STATE OF ODISHA	SURYA SNATA MOHAPATRA VS	// 0 //	
425	D-WP(C)/45476/2025	RABINDRANATH RANJIT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500049
426	D-WP(C)/45477/2025	JAJATI KESHARI JENA VS AUTHORISED OFFICER, STATE BANK OF INDIA	SHUVRA MOHAPATRA VS	// 0 //	AOD20250000970C202500001
427	D-WP(C)/45479/2025	HAREKRUSHNA BEHERA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
428	D-WP(C)/45481/2025	SIDHESWAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
429	D-WP(C)/45483/2025	MANDODARI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
430	D-WP(C)/45484/2025	BIJAY KUMAR GAAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
431	D-WP(C)/45485/2025	GADADHAR MALLICK	BRAJA MOHAN SARANGI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/45486/2025	THE COLLECTOR, KHURDA PARBATI HANSDAH	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
433	D-WP(C)/45487/2025	STATE OF ODISHA CHITTA RANJAN OJHA	MANORANJAN PADHI	//	
		VS	VS	()	
434	D-WP(C)/45488/2025	STATE OF ODISHA GOURANGA CHARAN PARIDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
435	D-WP(C)/45489/2025	RTO, KEONJHAR PRAVAT KUMAR SATAPATHY	SIDHESWAR MALLIK	//	
		VS	VS	()	
436	D-WP(C)/45490/2025	CERTIFICATE OFFICER CUM SUB COLLECTOR, RAYAGADA SOUBHAGINI RATH	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
437	D-WP(C)/45491/2025	STATE OF ODISHA JAYANTA KUMAR PALEI	MANORANJAN PADHI	//	
		VS	VS	()	
438	D-WP(C)/45492/2025	STATE OF ODISHA SAROJ KUMAR NAYAK	MANORANJAN PADHI	//	
		VS	VS	()	
439	D-WP(C)/45494/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500041
		VS	VS	()	
440	D-WP(C)/45495/2025	STATE OF ODISHA DILLIP NIMALPURI	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
441	D-WP(C)/45496/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK DROUPADEE NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
442	D-WP(C)/45497/2025	STATE OF ODISHA SAGAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
443	D-WP(C)/45498/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MAHABIR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	
444	D-WP(C)/45499/2025	DILLIP NIMALPURI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
445	D-WP(C)/45500/2025	AISHWARYA ROUT VS DEVIDUTTA MOHANTY	PRAFULLA KUMAR BISWAL VS	// 0 //	
446	D-WP(C)/45501/2025	DILLIP NIMALPURI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
447	D-WP(C)/45502/2025	ARUN KUMAR PATTANAİK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
448	D-WP(C)/45503/2025	PRADEEP KUMAR PANY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
449	D-WP(C)/45504/2025	SHWETA MAHAPATRA VS ROSHAN MISHRA	SUVASHISH PATTANAİK VS	// 0 //	
450	D-WP(C)/45505/2025	MOHIT KUMAR SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
451	D-WP(C)/45506/2025	SADANANDA DAS VS HDFC BANK LTD, BALASORE	BIBHUTI BHUSAN SWAIN VS	// 0 //	
452	D-WP(C)/45508/2025	SATYASWARUP PUROHIT VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
453	D-WP(C)/45510/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-WP(C)/45511/2025	ARUN KUMAR TANTI VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
455	D-WP(C)/45514/2025	GIRIJA SHANKAR SENDH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	SRIMAN ARPIT MOHANTY VS	// 0 //	
456	D-WP(C)/45515/2025	RAKESH KUMAR BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
457	D-WP(C)/45518/2025	SABITRI SETHI VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
458	D-WP(C)/45519/2025	PREETI RANJAN TURUK VS THE COLLECTOR, KORAPUT	JUGALA KISHORE PANDA VS	// 0 //	
459	D-WP(C)/45520/2025	DASHARATHI PALEI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	SRIMAN ARPIT MOHANTY VS	// 0 //	
460	D-WP(C)/45523/2025	RAJESH KUMAR VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
461	D-WP(C)/45525/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
462	D-WP(C)/45526/2025	BRAJANANDA MISRA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
463	D-WP(C)/45527/2025	SAJAN KUMAR ROUT VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	SRIMAN ARPIT MOHANTY VS	// 0 //	
464	D-WP(C)/45530/2025	PREMALATA ACHARYA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
465	D-WP(C)/45531/2025	GITIKA PATEL	KUNAL KUMAR SWAIN	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/45532/2025	RINA SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/45534/2025	MADHABANANDA SAHU	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/45537/2025	BASANTA KUMAR PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/45538/2025	SANGRAM KESHARI SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/45539/2025	SUDHIRANI PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/45540/2025	SIRIN JAHANARA REHAN	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/45541/2025	GODABARI DIHIRIA	NALINI KANTA SAHOO	//	
		VS	VS	0	
		STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), SAMBALPUR		//	
473	D-WP(C)/45542/2025	M/S.M AND J ENGINEERS	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
474	D-WP(C)/45543/2025	AMULYA KUMAR PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/45545/2025	SUPRAVA JENA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/45546/2025	DIGAMBER BEHERA	PRNOY MOHANTY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/45547/2025	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	ANIL KUMAR BEHERA VS	// // 0	
478	D-WP(C)/45549/2025	STATE OF ODISHA SUDHAKAR KAR VS	ANAM CHARAN PANDA VS	// // 0	
479	D-WP(C)/45550/2025	STATE OF ODISHA SUMAN SHIRKE VS	RABI NARAYAN BEHERA VS	// // 0	
480	D-WP(C)/45552/2025	STATE OF ODISHA TRUPTIMAYEE SAHOO VS	NIRAJ KUMAR SETHI VS	// // 0	
481	D-WP(C)/45553/2025	STATE OF ODISHA BANSHIDHAR KHATUA VS	ANIL KUMAR BEHERA VS	// // 0	
482	D-WP(C)/45556/2025	STATE OF ODISHA BHIMSEN SAHOO VS	ANAM CHARAN PANDA VS	// // 0	
483	D-WP(C)/45557/2025	STATE OF ODISHA SAILABALA PATRNAIK VS	ANIL KUMAR BEHERA VS	// // 0	
484	D-WP(C)/45558/2025	STATE OF ODISHA DR. BISWABHANU SAMANTASINGHAR VS	BISWABIHARI MOHANTY VS	// // 0	
485	D-WP(C)/45560/2025	STATE OF ODISHA PRAFULLA KUMAR RATH VS	SANGRAM JENA VS	// // 0	
486	D-WP(C)/45562/2025	STATE OF ODISHA DR. SARASWAT SAHOO VS	BISWABIHARI MOHANTY VS	// // 0	
487	D-WP(C)/45564/2025	STATE OF ODISHA SNIGDHA SWAIN VS ASSISTANT CONSOLIDATION OFFICER, NIMAPARA, PURI	ANAM CHARAN PANDA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/45566/2025	DR.LALITA MOHAN PATTNAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
489	D-WP(C)/45567/2025	PRAFULLA KUMAR ROUT VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
490	D-WP(C)/45568/2025	SUKANTI PATRA VS ASSISTANT CONSOLIDATION OFFICER, NIMAPARA	ANAM CHARAN PANDA VS	// 0 //	
491	D-WP(C)/45569/2025	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
492	D-WP(C)/45570/2025	DR.SAROJ KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
493	D-WP(C)/45571/2025	BHRAMARBAR SAHOO VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
494	D-WP(C)/45572/2025	RAMAKANTA RATH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
495	D-WP(C)/45576/2025	KUMUDA CHANDRA BARIK VS THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
496	D-WP(C)/45577/2025	MANOJ KUMAR MOHANTY VS ALOK RANJAN KHUNTIA	PRAFULLA CHANDRA DAS VS	// 0 //	
497	D-WP(C)/45579/2025	SUVENDU MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
498	D-WP(C)/45581/2025	JYOSHNA MANJARI PATRA VS THE COMPETENT AUTHORITY, BBSR	PRADEEP KUMAR KHUNTIA VS	// 0 //	
499	D-WP(C)/45582/2025	TRILOCHAN SWAIN	BAIDHAR SAHOO	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
500	D-WP(C)/45584/2025	THE REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	PURNA CHANDRA MISHRA	//	
		ROHIT KUMAR DOGRA		//	
		VS	VS	0	
501	D-WP(C)/45585/2025	STATE OF ODISHA		//	
		NILANCHAL PRADHAN	BAIDHAR SAHOO	//	
		VS	VS	0	
502	D-WP(C)/45586/2025	REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR			
		LAXMIDHAR PANDA	NARAYAN PRASAD PARJIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/45587/2025	RITUKANTA BASTIA	KALINGA KESHARI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/45588/2025	DR.RANJAN KUMAR MOHANATY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/45589/2025	SANANDA SAHU	BAIDHAR SAHOO	//	
		VS	VS	0	
506	D-WP(C)/45591/2025	REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR			
		PANAMANI HEMBRAM	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/45592/2025	KARUNAKAR SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/45594/2025	SUKADEV MAJHI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/45595/2025	BHISMA DEV BAG	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/45596/2025	AKSHAY KUMAR UDAYSINGH	BAIDHAR SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/45601/2025	REGIONAL MANAGER, BANK OF INDIA, ZONAL OFFICE, BBSR ZONE MURALIDHAR BHATUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	
512	D-WP(C)/45602/2025	HIRANYA MALLICK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0 //	
513	D-WP(C)/45604/2025	BILASH MANJARI BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// // 0 //	
514	D-WP(C)/45607/2025	DILLIP KUMAR BALIYARSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
515	D-WP(C)/45608/2025	SUNIL KUMAR JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// // 0 //	AOR20220001295C202500020
516	D-WP(C)/45609/2025	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //	AOD20240000306C202500150
517	D-WP(C)/45611/2025	NILA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0 //	
518	D-WP(C)/45612/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// // 0 //	AOD20240000536C202500027
519	D-WP(C)/45613/2025	JYOTI RANJAN SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// // 0 //	
520	D-WP(C)/45614/2025	AJIT KUMAR BARIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0 //	
521	D-WP(C)/45616/2025	SANKARSHAN PARIDA VS MONALISHA PARIDA @ SWAIN	MANAS KUMAR CHAND VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/45619/2025	BHAGYADHAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
523	D-WP(C)/45620/2025	PRAVAT NALINI MAHAPATRA VS STATE OF ODISHA	Siddhant Sarangi VS	// () //	AOD20250000975C202500034
524	D-WP(C)/45622/2025	SONALI CHOUDHURY VS STATE OF ODISHA	tapankumar biswal VS	// () //	AOR20220001295C202500021
525	D-WP(C)/45623/2025	DURGA CHARAN SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //	
526	D-WP(C)/45625/2025	HIRANYA KUMAR SWAIN VS PEGASUS ASSETS RECONSTRUCTION PVT LTD	SWAGAT MISHRA VS	// () //	AOD20220003726C202500002
527	D-WP(C)/45626/2025	SAMITA SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// () //	
528	D-WP(C)/45627/2025	PANCHANAN KARAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
529	D-WP(C)/45628/2025	SATYA NARAYAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	
530	D-WP(C)/45629/2025	SURESH AGRAWAL AND CO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500151
531	D-WP(C)/45630/2025	KAMALA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
532	D-WP(C)/45631/2025	CHANDRADHWAJA MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500152
533	D-WP(C)/45635/2025	SATYABAN SETHIA	Kananbala Roychoudhury	//	AOR20220001523C202500129

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		CENTRAL SILK BOARD		//	
534	D-WP(C)/45636/2025	RAHUL GUPTA	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/45637/2025	NRUSINGHANATH MALLICK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/45638/2025	NITAI CHARAN NANDA	ANAND SAGAR PATRA	//	AOD20240000951C202500012
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/45641/2025	JANARDAN BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/45643/2025	RASMITA TRIPATHY	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/45645/2025	TRILOCHAN ROUSTRAY	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		SANJAY KUMAR MOHANTY		//	
540	D-WP(C)/45646/2025	NABAGHANA PATRA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/45649/2025	RADHESHYAM PATTWARI	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/45650/2025	BINAPANI GIRI	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/45652/2025	GHANASHYAM SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/45654/2025	SUSHANT BHUSAN MOHANTY	ANINDYA KUMAR MISHRA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
545	D-WP(C)/45656/2025	UNION OF INDIA GANGADHAR BHOI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0 //	
546	D-WP(C)/45657/2025	KALYANMAYEE SELF HELP GROUP. JALESWAR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
547	D-WP(C)/45660/2025	KADAMBINI PARIDA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
548	D-WP(C)/45664/2025	PRIYAMBADA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
549	D-WP(C)/45665/2025	SHIBA SHANKAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //	
550	D-WP(C)/45667/2025	RAMA CHANDRA SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
551	D-WP(C)/45669/2025	PRABHAT KUMAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
552	D-WP(C)/45670/2025	PADMANABHA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //	
553	D-WP(C)/45672/2025	BRAJA GOPAL PUJHARI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
554	D-WP(C)/45675/2025	SANJAYA KUMAR ROUSTRAY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
555	D-WP(C)/45678/2025	DILIP MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/45679/2025	SACHIDANANDA SAHU VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// () //	
557	D-WP(C)/45681/2025	ABHAYA KUMAR PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //	
558	D-WP(C)/45683/2025	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// () //	
559	D-WP(C)/45684/2025	MD. BILAL NAGARIYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //	
560	D-WP(C)/45688/2025	MITANJALI PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
561	D-WP(C)/45690/2025	HANIFA BANO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //	
562	D-WPCRL/34150/2025	AHALYA SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	/ /0 () //	
563	D-ABLAPL/33924/2025	MITHUN DISHRI VS STATE OF ODISHA	SANDIP KUMAR BARIK VS	TUSRA /102 /2022 () //	AOR20240000156C202500009
564	D-ABLAPL/33932/2025	SK. FARUK @ SK. FAROOQUE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /216 /2025 () //	AOR20220001558C202500210
565	D-ABLAPL/33935/2025	GUNASAGAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /293 /2025 () //	AOR20220000246C202500089
566	D-ABLAPL/33937/2025	BIDHUBHUSAN LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
567	D-ABLAPL/33938/2025	SRIKANTA BEHERA	BYOMAKESH TRIPATHY	/ /0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/33941/2025	PRAKASH MALIK	SURESH CHANDRA PRADHAN	DERABIS /156 /2022	AOR20220003509C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/33945/2025	SASANKA SEKHAR DIGAL	MANOJ KUMAR MALLICK	KHAJURIPADA /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/33946/2025	SK. SABBIR QUADRI	RAJENDRA NARAYAN ROUT	PURUNABAZAR /253 /2025	AOR20220001558C202500211
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/33947/2025	DEEPAK BADAIAK	PRABHAT KUMAR PARIDA	SECTOR-7 /230 /2025	AOR20220000489C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/33949/2025	SUBHAKANTA BEHERA @ TULU	MAHES DAS	BHANJPUR /313 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/33963/2025	ANIL KUMAR NAYAK	SIDDHARTHA SAMAL	KUMBHARAPARA /476 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/33964/2025	SUBASH DANSANA	ASWINI KUMAR MISHRA (3)	BIJEPUR /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/33965/2025	CHINMAYA RANJAN SAHOO	BIKRAM CHANDRA GHADAI	PARLAKHEMUNDI /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/33967/2025	BUDHIA @ PRASANTA KU. SWAIN @ PRASANTA KUMAR MISHRA (3)	ASWINI KUMAR MISHRA (3)	JANKIA P.S. /414 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/33968/2025	DEBU @ PRAKASH DAS	KULDEEP MOHANTY	RUPSA /67 /2022	AOD20240000012C202500255
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/33970/2025	PADMALOCHAN MANDAL	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP MODEL /276 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/33971/2025	STATE OF ODISHA RAJKUMAR SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// RAGHUNATHPUR /91 /2025 ()	
580	D-ABLAPL/33972/2025	STATE OF ODISHA SANUJ KUMAR PANDIT VS	PRIYA RANJAN SINGH VS	// JODA /262 /2025 ()	
581	D-ABLAPL/33973/2025	STATE OF ODISHA LAMBODAR MEHER VS	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /333 /2025 ()	AOR20220001615C202500209
582	D-ABLAPL/33985/2025	STATE OF ODISHA SANTOSH KUMAR VS	DIGAMBAR SETHI VS	// BIRMITRAPUR /515 /2025 ()	
583	D-ABLAPL/33986/2025	STATE OF ODISHA GURUMURTY KHILLO @ KHILLA VS	PRADIPTA BEURA VS	// POTTANGI /49 /2025 ()	AOD20220004020C202500064
584	D-ABLAPL/33987/2025	STATE OF ODISHA BISHAL BAG VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /472 /2025 ()	
585	D-ABLAPL/33988/2025	STATE OF ODISHA JAGANATH PATTNAIK VS	PRANAB RANJAN CHHATOI VS	// //0 ()	
586	D-ABLAPL/33989/2025	STATE OF ODISHA SURENDRA PARIDA @ NARAYANA PARIDA VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500065
587	D-ABLAPL/33993/2025	STATE OF ODISHA PANCHAM KUMAR MISHRA VS	RAMESH CHANDRA OJHA VS	// JAKHAPURA /134 /2025 ()	
588	D-ABLAPL/33995/2025	STATE OF ODISHA PRABHAKAR SAHU VS	RAMESH CHANDRA MAHARANA VS	// ANGUL SADAR PS /729 /2025 ()	
589	D-ABLAPL/33996/2025	STATE OF ODISHA RINA BUDHIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// BARPALLI /328 /2025 () //	AOD20240000698C202500022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/33998/2025	BALMIKI SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHADRAK RURAL /630 /2025 () //	
591	D-ABLAPL/33999/2025	PRASANTA MAJHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PIRAHAT P.S /283 /2025 () //	
592	D-ABLAPL/34000/2025	HAREKRUSHNA BEHERA @ BULU BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	BAISINGA /553 /2025 () //	
593	D-ABLAPL/34007/2025	SUDARSHAN PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	PURI TOWN /485 /2025 () //	
594	D-ABLAPL/34011/2025	BIMBADHAR BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202500234
595	D-ABLAPL/34012/2025	KEWAL SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /161 /2025 () //	
596	D-ABLAPL/34015/2025	TRINATH PANGI @ DIPU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /123 /2025 () //	
597	D-ABLAPL/34017/2025	RANJIT MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /191 /2025 () //	
598	D-ABLAPL/34019/2025	NUAKHAU NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /73 /2025 () //	
599	D-ABLAPL/34022/2025	SK. JAFAR ALLI VS STATE OF ODISHA	SABYASACHI MISHRA VS	DASARATHPUR /217 /2025 () //	
600	D-ABLAPL/34027/2025	CHITARANJAN SWAIN @ NATA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	GOP /320 /2025 () //	AOD20230000737C202500097
601	D-ABLAPL/34028/2025	SURJIT MISHRA	ANJAN KUMAR BISWAL	ASKA /595 /2025	AOR20220001328C202500050

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/34029/2025	TAPAN KUMAR MALLICK	SUSHANTA KUMAR DAS	JENAPUR /386 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/34030/2025	MANGARAJ NAYAK @ MANGULIA	SMRUTI RANJAN ROUT	MALGODOWN /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/34036/2025	MUNA GADANAYAK @ PAPU GADNAYAK	SMRUTI RANJAN ROUT	NALCO /382 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/34042/2025	AMITAV SATPATHY @ SATAPATHY	BIKASH KARNA	BOUDH /413 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/34052/2025	JAYANTA SAHOO @ JAYANT SAHU	KHAGESWAR BEHERA	BHANDARIPOKHARI /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/34056/2025	AKSHYA NAYAK	SK. ZAFARULLA	SORO /884 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/34057/2025	TANKADHARA OJHA	SOUBHAGYA KUMAR DASH	GHASIPURA /417 /2025	AOR20220001631C202500299
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/34059/2025	NIRMAL MOHAPATRA	ALOK KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/34067/2025	BISWAJIT PRADHAN	SIBA PRASAD SAHOO	LALBAG /395 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/34068/2025	SABITA PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/34078/2025	SAMRAT SINGH	DEEPAK KU SAHOO	NIKIRAI /385 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/34080/2025	STATE OF ODISHA SUMAN DAS @ SUMANTA KUMAR DAS VS	DEEPAK KU SAHOO VS	// KUDANAGARI /292 /2025 ()	
614	D-ABLAPL/34086/2025	STATE OF ODISHA BHALA @ KARTIKA MAITY VS	KHUSBU PANIGRAHI VS	// CHANDIPUR /130 /2025 ()	AOR20220002787C202500154
615	D-ABLAPL/34088/2025	STATE OF ODISHA KARTIK @ KARTIK CHANDRA JENA VS	SURENDRA KUMAR BISWAL VS	// BRAMHA BARADA /238 /2025 ()	
616	D-ABLAPL/34091/2025	STATE OF ODISHA NAZIM SALAM VS	MOHAMMED RIAZ VS	// MANGALA BAG /325 /2025 ()	
617	D-ABLAPL/34092/2025	STATE OF ODISHA ADHIRA BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /265 /2025 ()	
618	D-ABLAPL/34093/2025	STATE OF ODISHA RAJESH JENA @ RAJESH KUMAR JENA @ VS	PRABIR KUMAR RAY VS	// JAJPUR TOWN /510 /2025 ()	AOR20230000820C202500038
619	D-ABLAPL/34096/2025	STATE OF ODISHA RANJIT DANDAPAT VS	KHUSBU PANIGRAHI VS	// JALESWAR /503 /2025 ()	AOR20220002787C202500155
620	D-ABLAPL/34101/2025	STATE OF ODISHA SATYABRATA DAS VS	MANAS KUMAR CHAND VS	// BAGHAMARI /230 /2025 ()	
621	D-ABLAPL/34106/2025	STATE OF ODISHA SHYAMAL SUNANI VS	SOUMYAJYOTI BISWAL VS	// MALKANGIRI /585 /2025 ()	
622	D-ABLAPL/34107/2025	STATE OF ODISHA ANIL @ ANIRUDHA NAYAK VS	BIDHU BHUSAN MOHAPATRA VS	// KENDRAPARA SADAR /477 /2025 ()	AOR20230000069C202500001
623	D-ABLAPL/34108/2025	STATE OF ODISHA SHANKAR SINGH @ SHANKAR SINGH CHOUHAN @ VS	SANKAR SINGH CHOUHAN VS	// PHULBANI SADAR /88 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/34111/2025	GOUTTAM NAIK @ PRINCE VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHAWANIPATNA TOWN /292 /2025 () //	AOR20220001303C202500060
625	D-ABLAPL/34113/2025	BINESH KUMAR GAHIR @ DINESH GAHIR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /377 /2025 () //	
626	D-ABLAPL/34115/2025	KUSHA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /252 /2025 () //	
627	D-ABLAPL/34117/2025	LAXMIDHAR BHUYAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDRASEKHARPUR /565 /2024 () //	AOR20220001299C202500008
628	D-ABLAPL/34124/2025	GANESH BEMAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LATHOR /241 /2025 () //	AOR20220001615C202500211
629	D-ABLAPL/34126/2025	SK. ZAFIRUDDIN VS STATE OF ODISHA	PRATIK DASH VS	DHAMNAGAR /409 /2025 () //	
630	D-ABLAPL/34127/2025	SIBA @ SIBANANDA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BHADRAK RURAL /669 /2025 () //	
631	D-ABLAPL/34129/2025	MANMATH MOHANTY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAXMISAGAR P.S. /287 /2025 () //	
632	D-ABLAPL/34130/2025	DINABANDHU ROUT @ TERA KALIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PIPLI /631 /2025 () //	AOR20220001299C202500009
633	D-ABLAPL/34131/2025	SUBAS @ SUBASH JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /155 /2025 () //	
634	D-ABLAPL/34138/2025	JNANALIPSA SAHOO VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// () //	AOD20250001013C202500002
635	D-ABLAPL/34144/2025	SAROJ KUMAR TAH	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500032

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/34145/2025	JHINKI JAGADALA	Manoranjan Das	//	AOR20220000053C202500116
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/34146/2025	HEMASAGAR PATRA @ PRINCE	MANAS KUMAR CHAND	NARLA /255 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/34149/2025	SAMSANI SRINIVAS RAO	AMLAN SHAKTI PAUL	NACHUNI /303 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/34156/2025	HARINARAYAN GARNAYAK	BHARAT BHUSAN ROUSTRAY	PALLAHARA /420 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/34161/2025	PRAMOD PRADHAN @ PRAMOD KUMAR PRADHAN	BHARAT BHUSAN ROUSTRAY	PALLAHARA /418 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/34166/2025	BIGHNESH PRADHAN	ACHYUTANANDA PATTANAIAK	BALUGAON P.S. /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/34167/2025	ADITYA RANA	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /722 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/34169/2025	ISWAR CHANDRA SENAPATI	PRAKASH CHANDRA DASH	MARSHAGHAI /329 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/34171/2025	TARUN DAS	SANJIB KUMAR BHANJADEO	KHUNTA /140 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/34173/2025	JHUNI MALLIK	BIKRAM KESHARI BAL	NEMALO /112 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/34175/2025	TARUN DAS	SANJIB KUMAR BHANJADEO	UDALA /295 /2021	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/11/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
647	D-ABLAPL/34178/2025	STATE OF ODISHA PAPU PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	// /0 0 //	

# ORISSA HIGH COURT

MISC CASES FILED on :06/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/32495/2025 CONTR/29/2025	SWORNALATA PRUSTY MP	SAILABALA JENA	7/2025
2	D-ITA/45583/2025 ITA/ /	ORISSA EDUCATION TRUST, BBSR MP	PRANAYA KUMAR MISHRA	24/2025
3	D-ITA/45583/2025 ITA/ /	ORISSA EDUCATION TRUST, BBSR MP	PRANAYA KUMAR MISHRA	25/2025
4	D-ITA/45583/2025 ITA/ /	ORISSA EDUCATION TRUST, BBSR MP	PRANAYA KUMAR MISHRA	26/2025
5	D-ITA/45593/2025 ITA/ /	ORISSA EDUCATIUN TRUST, BBSR MP	PRANAYA KUMAR MISHRA	27/2025
6	D-ITA/45593/2025 ITA/ /	ORISSA EDUCATIUN TRUST, BBSR MP	PRANAYA KUMAR MISHRA	28/2025
7	D-ITA/45593/2025 ITA/ /	ORISSA EDUCATIUN TRUST, BBSR MP	PRANAYA KUMAR MISHRA	29/2025
8	D-ARBA/41309/2025 ARBA/ /	GOLAP MOHANTA MP	JAGAJIBAN PRADHAN	30/2025
9	D-ARBA/34225/2025 ARBA/26/2025	GOLAP MOHANTA MP	SAMIR KUMAR MISHRA(SR. ADV.)	31/2025
10	D-SAO/4/2014 SAO/4/2014	UPENDRA MANGARAJ MP	M/S.S.P.MISRA	55/2025
11	D-SAO/4/2014 SAO/4/2014	UPENDRA MANGARAJ MP	M/S.S.P.MISRA	56/2025
12	D-SAO/4/2014 SAO/4/2014	UPENDRA MANGARAJ MP	M/S.S.P.MISRA	57/2025
13	D-FA/172/1985 FA/172/1985	DASARATHI THUMBA MP	M/S.B.RATH, M/S SASMITA NANDA, PRAVAT DAS	105/2025
14	D-FA/172/1985 FA/172/1985	DASARATHI THUMBA MP	M/S.B.RATH, M/S SASMITA NANDA, PRAVAT DAS	106/2025
15	D-FA/172/1985 FA/172/1985	DASARATHI THUMBA MP	M/S.B.RATH, M/S SASMITA NANDA, PRAVAT DAS	107/2025
16	D-FA/172/1985 FA/172/1985	DASARATHI THUMBA MP	M/S.B.RATH, M/S SASMITA NANDA, PRAVAT DAS	108/2025
17	D-FA/172/1985 FA/172/1985	DASARATHI THUMBA MP	M/S.B.RATH, M/S SASMITA NANDA, PRAVAT DAS, SUKANTA KUMAR	109/2025
18	D-MSA/41751/2025 MSA/ /	AJAYA KUMAR CHOUDHURY MP	SUDEEP KUMAR SARANGI	130/2025
19	D-CRLMP/34147/2025 CRLMP/ /	DIBYALOCHAN BAL MP	DOLAGOBINDA MOHAPATRA	238/2025
20	D-SA/232/1997 SA/232/1997	DINDAYAL MP		304/2025
21	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	305/2025
22	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	306/2025
23	D-SA/131/1995 SA/131/1995	SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	307/2025
24	D-SA/134/1995 SA/134/1995	SARASWATI MP	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	308/2025
25	D-SA/134/1995 SA/134/1995	SARASWATI MP	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	309/2025
26	D-SA/134/1995	SARASWATI	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	

	SA/134/1995	MP		310/2025
27	D-JCRLA/98/2019	SUKADEV BEHERA	M/S.TRILOCHAN NANDA,B.K.PANDA	
	JCRLA/98/2019	MP		359/2025
28	D-JCRLA/4782/2024	KALU CHARAN SATAPATHY	M/S. BHARATI DAS, JAGABANDHU ROUT, SOUMYA RANJAN SAMAL	
	JCRLA/20/2024	MP		360/2025
29	D-TRP(C)/45357/2025	BHABANI SANKAR ROY	ATUL TRIPATHY	
	TRP(C)/ /	MP		414/2025
30	D-TRP(C)/45456/2025	JAYAMANI MOHANTA	HEMANTA KUMAR MOHANTA	
	TRP(C)/ /	MP		415/2025
31	D-RVWPET/45320/2025	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	RVWPET/ /	MP		417/2025
32	D-RVWPET/45320/2025	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	RVWPET/ /	MP		418/2025
33	D-RVWPET/37911/2025	UTTAM KUMAR GARANAYAK	SAROJA KANTA SAMAL	
	RVWPET/240/2025	MP		419/2025
34	D-RVWPET/45536/2025	M.C.L., SAMBALPUR	DEBARAJ MOHANTY	
	RVWPET/ /	MP		420/2025
35	D-RVWPET/45536/2025	M.C.L., SAMBALPUR	DEBARAJ MOHANTY	
	RVWPET/ /	MP		421/2025
36	D-CONTC/38373/2024	DR. RAGHUNATH MISHRA		
	CONTC/6558/2024	MP		422/2025
37	D-CONTC/5235/2023	USHA RANI JENA		
	CONTC/5235/2023	MP		423/2025
38	D-CONTC/9457/2023	PARIMAL CHAKRABORTY	M/S LAXMIKANTA MOHANTY	
	CONTC/9457/2023	MP		424/2025
39	D-CONTC/40430/2025	MAYADHAR NAYAK	SOM SEKHAR RATH	
	CONTC/4593/2025	MP		425/2025
40	D-CONTC/16403/2024	AMIT KUMAR BEHERA	GOPINATH SETHI	
	CONTC/3784/2024	MP		426/2025
41	D-CONTC/16741/2024	BIBEKANANDA DASH	GOPINATH SETHI	
	CONTC/3788/2024	MP		427/2025
42	D-RPFAM/45347/2025	RAJ KISHORE MALLICK@RAJA KISHOR MALLICK	PANDA	
	RPFAM/ /	MP		512/2025
43	D-RPFAM/45419/2025	MALAYA KUMAR SAMAL	ASHOK KUMAR BEHERA	
	RPFAM/ /	MP		513/2025
44	D-RPFAM/342/2022	JAGATJEET DASH	PRADEEP KUMAR DAS	
	RPFAM/342/2022	MP		514/2025
45	D-CMAPL/791/2022	SURESH CHANDRA NAYAK	BIREN SANKAR TRIPATHY	
	CMAPL/791/2022	MP		551/2025
46	D-CMAPL/20502/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	CMAPL/167/2025	MP		552/2025
47	D-MATA/20744/2024	MANORAMA SAHOO	RABINDRA NATH BARIK	
	MATA/210/2024	MP		627/2025
48	D-MATA/21773/2025	SUBHASISH KUMAR BEHERA	NIRANJAN LENKA	
	MATA/220/2025	MP		628/2025
49	D-MATA/45420/2025	ROJALIN MISHRA	AKSHAYA KUMAR JENA	
	MATA/ /	MP		629/2025
50	D-MATA/16/2022	SATYAJIT SINGH	BIJAY JENA	
	MATA/16/2022	MP		630/2025
51	D-MATA/32260/2025	SUJIT DASH	SAMIR KUMAR MISHRA(SR. ADV.)	
	MATA/320/2025	MP		631/2025
52	D-MATA/45687/2025	DEBJANI ARAKA	UMA CHARAN MISHRA	
	MATA/ /	MP		632/2025
53	D-MATA/45687/2025	DEBJANI ARAKA	UMA CHARAN MISHRA	
	MATA/ /	MP		633/2025
54	D-FAO/45058/2025	SAROJ KUMAR SWAIN	PRADEEP KUMAR MISHRA	
	FAO/ /	MP		946/2025
55	D-FAO/44538/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK	ANJAN DEO	
	FAO/473/2025	MP		947/2025
56	D-FAO/44538/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK	ANJAN DEO	
	FAO/473/2025	MP		948/2025
57	D-FAO/45453/2025	ASSISTANT MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK		
	FAO/ /	MP		949/2025

58	D-FAO/45457/2025 FAO/ /	LEGAL MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR MP	POCANTABBSR R MAHALI	950/2025
59	D-FAO/45464/2025 FAO/ /	MANAGER LEGAL, CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA MP	GENRA PRINSURANCE CO. LTD.,KHURDA	951/2025
60	D-FAO/45467/2025 FAO/ /	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA MP	CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,KHURDA	952/2025
61	D-FAO/45471/2025 FAO/ /	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR MP	CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR	953/2025
62	D-FAO/43898/2025 FAO/ /	THE MANAGER, LEGAL (CLAIMS), M/S. MADHVI GENERAL INSURANCE COMPANY LTD., BBSR MP	MADHVI GENERAL INSURANCE COMPANY LTD., BBSR	954/2025
63	D-FAO/45634/2025 FAO/ /	THE D.M., M/S. NATIONAL INSURANCE CORPORATION, KHURDA MP	NATIONAL INSURANCE CORPORATION, KHURDA	955/2025
64	D-FAO/45634/2025 FAO/ /	THE D.M., M/S. NATIONAL INSURANCE CORPORATION, KHURDA MP	NATIONAL INSURANCE CORPORATION, KHURDA	956/2025
65	D-FAO/45662/2025 FAO/ /	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., KHURDA MP	CHOLA MS GENERAL INSURANCE COMPANY LTD., KHURDA	957/2025
66	D-BLAPL/30710/2025 BLAPL/10565/2025	RABI SABAR MP	KABIRAJ SAHOO	1066/2025
67	D-BLAPL/30522/2025 BLAPL/10494/2025	HARISANKAR BARIK MP	MANOJ KUMAR PATI	1067/2025
68	D-BLAPL/31153/2025 BLAPL/10668/2025	SUVENDU SEKHAR PATI MP	BIBHUTI BHUSAN CHOUDHURY	1068/2025
69	D-BLAPL/19532/2024 BLAPL/6838/2024	PARSURAM RAJNETH BHAI PAL MP	CHANDANA TRIPATHY, SOUMYA MISHRA, PRAFULLA RATH, SIDHANT KUMAR	1069/2025
70	D-BLAPL/8085/2025 BLAPL/3039/2025	DEBASIS PATTNAIK @ DEBASIS PATTANAIK MP	SANTOSH KUMAR PATTANAIK, M/S. SANTANU KUMAR SARANGI (SANTOSH KUMAR PATTANAIK)	1070/2025
71	D-BLAPL/33928/2025 BLAPL/11587/2025	RAJU KHILLO MP	SARBESWAR SAHOO	1071/2025
72	D-BLAPL/20901/2025 BLAPL/8006/2025	GOBINDA CHARAN KHETI MP	GAGAN BIHARI SINGH	1072/2025
73	D-BLAPL/34114/2025 BLAPL/ /	AYUB MP	SUSHMA SHARMA	1073/2025
74	D-CRLREV/33933/2025 CRLREV/861/2025	SATYADEEP MOHANTY MP	HEMANTA KUMAR MOHANTA	1255/2025
75	D-CRLREV/33933/2025 CRLREV/861/2025	SATYADEEP MOHANTY MP	HEMANTA KUMAR MOHANTA	1256/2025
76	D-CRLREV/33934/2025 CRLREV/ /	BHAGABAN BEHERA MP	JANMEJAYA KATIKIA	1257/2025
77	D-CRLREV/23956/2025 CRLREV/516/2025	DEBASIS PATTNAIK MP	PRASANTA KUMAR NANDA	1258/2025
78	D-CRLREV/33956/2025 CRLREV/ /	JUGAL KISHORE SAHU MP	NIRANJAN LENKA	1259/2025
79	D-CRLREV/33959/2025 CRLREV/ /	JUGAL KISHORE SAHU MP	NIRANJAN LENKA	1260/2025
80	D-CRLREV/34041/2025 CRLREV/ /	MINA KUMARI DAS @ TARAI MP	BIPLAB P.B. BAHALI	1261/2025
81	D-CRLREV/34070/2025 CRLREV/ /	AISCHARYA GOYAL MP	SISIRA PANIGRAHI	1262/2025
82	D-CRLREV/34072/2025 CRLREV/ /	BAINA KUMAR BEHERA MP	SISIRA PANIGRAHI	1263/2025
83	D-CRLREV/34074/2025 CRLREV/ /	MUKESH AGARWAL MP	SISIRA PANIGRAHI	1264/2025
84	D-CRLREV/34102/2025 CRLREV/ /	E. PRABHAVATI MP	RAJENDRA KUMAR SAHU	1265/2025
85	D-CRLREV/34102/2025 CRLREV/ /	E. PRABHAVATI MP	RAJENDRA KUMAR SAHU	1266/2025
86	D-CRLREV/34134/2025 CRLREV/ /	PRAMOD KUMAR SAHU@PRAMOD SAHU MP	NIRAJ KUMAR SETHI	1267/2025
87	D-CRLREV/34134/2025 CRLREV/ /	PRAMOD KUMAR SAHU@PRAMOD SAHU MP	NIRAJ KUMAR SETHI	1268/2025
88	D-CRLREV/34134/2025 CRLREV/ /	PRAMOD KUMAR SAHU@PRAMOD SAHU MP	NIRAJ KUMAR SETHI	1269/2025
89	D-CRLREV/34143/2025	KAMALAKANTA DANGUA	AMITAV TRIPATHY	

	CRLREV/ /	MP		1270/2025
90	D-CRLREV/34152/2025	SUBODH KUMAR PRADHAN	PRONROY MOHANTY	
	CRLREV/ /	MP		1271/2025
91	D-RSA/49343/2024	NARMADA SABAT	NRUSINGHA NANDA MOHAPATRA	
	RSA/444/2024	MP		1498/2025
92	D-RSA/45368/2025	SK. MEHMOOD ALLI	SUKANTA KUMAR NAYAK (2)	
	RSA/ /	MP		1499/2025
93	D-RSA/240/2002	DEBARAJ PADHAN		
	RSA/240/2002	MP		1500/2025
94	D-RSA/212/2012	HRUDANANDA SA	M/S.SAMARENDRA BAHADUR	
	RSA/212/2012	MP		1501/2025
95	D-RSA/44815/2025	CHHINU SAHU	ABHAS MOHANTY	
	RSA/552/2025	MP		1502/2025
96	D-RSA/45444/2025	PODAL KRISHNA @ KRISHNA KUMARI	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		1503/2025
97	D-RSA/44815/2025	CHHINU SAHU	ABHAS MOHANTY	
	RSA/552/2025	MP		1504/2025
98	D-RSA/49343/2024	NARMADA SABAT	NRUSINGHA NANDA MOHAPATRA	
	RSA/444/2024	MP		1505/2025
99	D-RSA/473/2004	BAPTIST CHURCH	M/S.S.S.RAO	
	RSA/473/2004	MP		1506/2025
100	D-RSA/2456/2024	FAKIR CHARAN MALLICK	DWARIKA PRASAD MOHANTY	
	RSA/9/2024	MP		1507/2025
101	D-RSA/45574/2025	SULOCHANA PRADHAN	DEVAVRAT DEVESH	
	RSA/ /	MP		1508/2025
102	D-RSA/505/2016	BAIDYANATH KAR	M/S.SAMIR KU.MISHRA	
	RSA/505/2016	MP		1509/2025
103	D-RSA/37190/2025	SUBRAT KUMAR MOHANTY	JAGAJIBAN PRADHAN	
	RSA/ /	MP		1510/2025
104	D-RSA/45661/2025	DOLAMANI SAHU	GOKULANANDA SAHU	
	RSA/ /	MP		1511/2025
105	D-CMP/12599/2025	GOPAL CHANDRA SAHOO		
	CMP/499/2025	MP		1823/2025
106	D-CMP/45412/2025	SABITRI PRADHAN	AMIT PRASAD BOSE	
	CMP/1767/2025	MP		1824/2025
107	D-CMP/81/2015	GOVINDA NAHAK	PRASANTA KUMAR SATAPATHY	
	CMP/81/2015	MP		1825/2025
108	D-CMP/36192/2025	K.BIJAYA BHARATI	UPENDRA KUMAR SAMAL	
	CMP/1441/2025	MP		1826/2025
109	D-CMP/45554/2025	SABITA PANIGRAHI	VIVEKANANDA JENA	
	CMP/ /	MP		1827/2025
110	D-ABLAPL/19652/2024	SURENDRA NAYAK		
	ABLAPL/7030/2024	MP		1988/2025
111	D-ABLAPL/18035/2024	MUNA MAJHI @ MUNA PENTHIA @ BRUDABAN MAJHI		
	ABLAPL/6503/2024	MP		1989/2025
112	D-ABLAPL/39244/2024	RAMESH JENA		
	ABLAPL/15043/2024	MP		1990/2025
113	D-ABLAPL/18999/2024	PARAMANANDA SAHOO		
	ABLAPL/6726/2024	MP		1991/2025
114	D-ABLAPL/14254/2023	RABINDRANATH RATH	KARTIK CHANDRA TRIPATHY	
	ABLAPL/14254/2023	MP		1992/2025
115	D-ABLAPL/24774/2025	GOUTAM DAS		
	ABLAPL/9663/2025	MP		1993/2025
116	D-ABLAPL/23968/2025	RABI PRADHAN		
	ABLAPL/9399/2025	MP		1994/2025
117	D-ABLAPL/28900/2025	SATYABRATA JENA @ MANTU		
	ABLAPL/11264/2025	MP		1995/2025
118	D-ABLAPL/27299/2025	DEBASISH ROUT		
	ABLAPL/10665/2025	MP		1996/2025
119	D-ABLAPL/4260/2025	DHIRAJ BISWAL		
	ABLAPL/1646/2025	MP		1997/2025
120	D-ABLAPL/25398/2025	SARBESWAR KAHALASINGH	SANJIB KUMAR BHANJADEO	
	ABLAPL/9926/2025	MP		1998/2025

121	D-ABLAPL/10268/2025 ABLAPL/4018/2025	KRUSHNA CHANDRA PANDEY MP		1999/2025
122	D-ABLAPL/145/2025 ABLAPL/81/2025	GUPTESWAR @ PABAN SAHU MP		2000/2025
123	D-MACA/45398/2025 MACA/ /	REBATI BARIK MP	PRADEEP KUMAR MISHRA	2536/2025
124	D-MACA/45404/2025 MACA/ /	SUBASH CHANDRA JENA MP	PRADEEP KUMAR MISHRA	2537/2025
125	D-MACA/45406/2025 MACA/ /	RITESH SASMAL MP	PRADEEP KUMAR MISHRA	2538/2025
126	D-MACA/45408/2025 MACA/ /	MAHENDRA NAHAK MP	PRADEEP KUMAR MISHRA	2539/2025
127	D-MACA/45408/2025 MACA/ /	MAHENDRA NAHAK MP	PRADEEP KUMAR MISHRA	2540/2025
128	D-MACA/45409/2025 MACA/ /	MINAPRAVA@MINA@MINATI BEHERA MP	PRADEEP KUMAR MISHRA	2541/2025
129	D-MACA/45417/2025 MACA/ /	BIRANCHI SETHI MP	PRADEEP KUMAR MISHRA	2542/2025
130	D-MACA/45424/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	<del>GANJAM</del> BEHARI DAS	2543/2025
131	D-MACA/45424/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	<del>GANJAM</del> BEHARI DAS	2544/2025
132	D-MACA/45454/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	<del>CUTTACK</del> PRASANTA KUMAR MAHALI	2545/2025
133	D-MACA/45454/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	<del>CUTTACK</del> PRASANTA KUMAR MAHALI	2546/2025
134	D-MACA/44861/2025 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	<del>CUTTACK</del> DASMOHAPATRA	2547/2025
135	D-MACA/45475/2025 MACA/ /	MANAGER, SHRIRAM GENERAL INSURANCE MP	<del>CUTTACK</del> PRASAD DUTTA	2548/2025
136	D-MACA/45475/2025 MACA/ /	MANAGER, SHRIRAM GENERAL INSURANCE MP	<del>CUTTACK</del> PRASAD DUTTA	2549/2025
137	D-MACA/45478/2025 MACA/ /	D.M.,CHOLA MS GENERAL INSURANCE CO MP	<del>CUTTACK</del> PRASAD DUTTA	2550/2025
138	D-MACA/45478/2025 MACA/ /	D.M.,CHOLA MS GENERAL INSURANCE CO MP	<del>CUTTACK</del> PRASAD DUTTA	2551/2025
139	D-MACA/45480/2025 MACA/ /	H.D.F.C. ERGO GENERAL INSURANCE CO. MP	<del>CUTTACK</del> PRASAD DUTTA	2552/2025
140	D-MACA/45480/2025 MACA/ /	H.D.F.C. ERGO GENERAL INSURANCE CO. MP	<del>CUTTACK</del> PRASAD DUTTA	2553/2025
141	D-MACA/41483/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	<del>GANJAM</del> ALI KHAN	2554/2025
142	D-MACA/41485/2025 MACA/ /	THE DIVISIONAL MANAGER, THE ORIENTAL MP	<del>GANJAM</del> ANSARI KUMAR COMPANY LTD., GANJAM	2555/2025
143	D-MACA/38744/2025 MACA/ /	CHOLAMANDALAM M/S. GENERAL INSURANCE MP	<del>GANJAM</del> K. K. KHURDA	2556/2025
144	D-MACA/40293/2025 MACA/ /	PANCHALI NAYAK MP	BIBHU DHENDRA DASH	2557/2025
145	D-MACA/45293/2025 MACA/ /	THE MANAGER, (LEGAL CLAIMS), MAGMA MP	<del>BHUBANESHWAR</del> GENERAL INSURANCE COMPANY LLTD., BBSR	2558/2025
146	D-MACA/45590/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., KORAPUT MP	<del>BHUBANESHWAR</del> SDMNATH ROY	2559/2025
147	D-MACA/45597/2025 MACA/ /	NEW INDIA ASSURANCE CO.LTD., DELHI MP	<del>BHUBANESHWAR</del> SOMNATH ROY	2560/2025
148	D-MACA/45600/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	<del>BHUBANESHWAR</del> HIMBALA PATI	2561/2025
149	D-MACA/45606/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	<del>BHUBANESHWAR</del> DASMOHAPATRA	2562/2025
150	D-MACA/45606/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	<del>BHUBANESHWAR</del> DASMOHAPATRA	2563/2025
151	D-MACA/45615/2025 MACA/ /	THE SR. D.M., M/S. UNITED INDIA INSURANCE MP	<del>BHUBANESHWAR</del> COMPANY LTD., BBSR	2564/2025
152	D-MACA/45615/2025	THE SR. D.M., M/S. UNITED INDIA INSURANCE MP	<del>BHUBANESHWAR</del> COMPANY LTD., BBSR	

	MACA/ /	MP		2565/2025
153	D-MACA/45621/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	BITO K DASMOHAPATRA	
	MACA/ /	MP		2566/2025
154	D-MACA/45676/2025	AREA MANAGER, M/S. H.D.F.C. GENERAL	GNURAPRASADDEBATA LTD., KOLKATA	
	MACA/ /	MP		2567/2025
155	D-MACA/45676/2025	AREA MANAGER, M/S. H.D.F.C. GENERAL	GNURAPRASADDEBATA LTD., KOLKATA	
	MACA/ /	MP		2568/2025
156	D-MACA/45691/2025	D.M.NATIONAL INSURANCE CO. LTD.,CUTTACK	MAHESH SINHA	
	MACA/ /	MP		2569/2025
157	D-CRLA/1262/2023	RAJESH KUMAR RAJAK	PRASANTA KU. SAHOO, SUSANTA KU. BARAL,J.SAHOO,S.R.ACHARYA	
	CRLA/1262/2023	MP		2998/2025
158	D-CRLA/627/2023	SANTOSH NAIK	UMAKANTA BARIK	
	CRLA/627/2023	MP		2999/2025
159	D-CRLA/33923/2025	RUDRA NARAYAN MALIK	PRABIR KUMAR RAY	
	CRLA/ /	MP		3000/2025
160	D-CRLA/33923/2025	RUDRA NARAYAN MALIK	PRABIR KUMAR RAY	
	CRLA/ /	MP		3001/2025
161	D-CRLA/33923/2025	RUDRA NARAYAN MALIK	PRABIR KUMAR RAY	
	CRLA/ /	MP		3002/2025
162	D-CRLA/33925/2025	PRASAD KUMAR SATRUSALYA @ BIRA	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		3003/2025
163	D-CRLA/33925/2025	PRASAD KUMAR SATRUSALYA @ BIRA	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		3004/2025
164	D-CRLA/33979/2025	SUNIL KUMAR PADHI	HEMANTA KUMAR MUND	
	CRLA/1252/2025	MP		3005/2025
165	D-CRLA/34026/2025	ASHIS @ ASHISH BHARASAGAR	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		3006/2025
166	D-CRLA/34026/2025	ASHIS @ ASHISH BHARASAGAR	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		3007/2025
167	D-CRLA/342/2023	JITENDRA UTHANSING	JUGALA KISHORE PANDA	
	CRLA/342/2023	MP		3008/2025
168	D-CRLA/417/2019	SANTOSH BISWAL	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	
	CRLA/417/2019	MP		3009/2025
169	D-CRLA/34054/2025	SURENDRA NAGAR @ SURENDRA SINGH	RADHATNARAYAN PARIJA	
	CRLA/ /	MP		3010/2025
170	D-CRLA/34054/2025	SURENDRA NAGAR @ SURENDRA SINGH	RADHATNARAYAN PARIJA	
	CRLA/ /	MP		3011/2025
171	D-CRLA/34054/2025	SURENDRA NAGAR @ SURENDRA SINGH	RADHATNARAYAN PARIJA	
	CRLA/ /	MP		3012/2025
172	D-CRLA/34061/2025	SRITAM PRADHAN @ KABULI	AJAYA KUMAR MOHARANA	
	CRLA/ /	MP		3013/2025
173	D-CRLA/34061/2025	SRITAM PRADHAN @ KABULI	AJAYA KUMAR MOHARANA	
	CRLA/ /	MP		3014/2025
174	D-CRLA/415/2023	AMINA@SUSANTA BEHERA	BINODA KUMAR MISHRA	
	CRLA/415/2023	MP		3015/2025
175	D-CRLA/34069/2025	ROHIT SARAF	BAIVAV MISHRA	
	CRLA/ /	MP		3016/2025
176	D-CRLA/6329/2025	JITENDRA SETHI	MANAS KUMAR CHAND	
	CRLA/282/2025	MP		3017/2025
177	D-CRLA/34090/2025	UPENDRA KUMAR SAHU	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3018/2025
178	D-CRLA/34090/2025	UPENDRA KUMAR SAHU	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3019/2025
179	D-CRLA/34089/2025	SANTU@SANTOSH KUMAR NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3020/2025
180	D-CRLA/34090/2025	UPENDRA KUMAR SAHU	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3021/2025
181	D-CRLA/34089/2025	SANTU@SANTOSH KUMAR NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3022/2025
182	D-CRLA/429/2021	BISWANATH BARIK@BISIA		
	CRLA/429/2021	MP		3023/2025
183	D-CRLA/19371/2024	RISHU KUMAR	S.S.RAY (2)	
	CRLA/696/2024	MP		3024/2025

184	D-CRLA/34158/2025 CRLA/ /	SITARAM JANI MP	RAJIB LOCHAN PATTNAIK	3025/2025
185	D-CRLA/34158/2025 CRLA/ /	SITARAM JANI MP	RAJIB LOCHAN PATTNAIK	3026/2025
186	D-CRLA/34165/2025 CRLA/ /	MANISH RAMAN MISHRA@PINKU MP	MANAS KUMAR CHAND	3027/2025
187	D-CRLA/34174/2025 CRLA/ /	DEBENDRA @ RAMESH MEHER MP	JUGALA KISHORE PANDA	3028/2025
188	D-CRLA/34174/2025 CRLA/ /	DEBENDRA @ RAMESH MEHER MP	JUGALA KISHORE PANDA	3029/2025
189	D-CRLMC/33922/2025 CRLMC/ /	DEEPAK KUMAR MOHANTY MP	RAJENDRA NARAYAN ROUT	3232/2025
190	D-CRLMC/31675/2025 CRLMC/4282/2025	PITABAS PAIK MP		3233/2025
191	D-CRLMC/31264/2025 CRLMC/4256/2025	SIBA HANTAL MP		3234/2025
192	D-CRLMC/23317/2025 CRLMC/2972/2025	RANJIT BEHERA MP		3235/2025
193	D-CRLMC/31402/2025 CRLMC/4347/2025	BARUN KUMAR JENA MP	SRINIVAS MOHANTY	3236/2025
194	D-CRLMC/29139/2025 CRLMC/3977/2025	UPENDRA BHANDARI MP	P.V.S. NANAJI ACHARY	3237/2025
195	D-CRLMC/23972/2025 CRLMC/3127/2025	SIBA SANKAR KHORA MP		3238/2025
196	D-CRLMC/34002/2025 CRLMC/ /	SRIKANTA SAHU MP	PRIYA RANJAN SINGH	3239/2025
197	D-CRLMC/29919/2025 CRLMC/4055/2025	SANTANU KUMAR MISHRA MP	SANJIB KHANDAYATRAY	3240/2025
198	D-CRLMC/34033/2025 CRLMC/ /	TAPAS KUMAR NAYAK MP	LALIT KUMAR MAHARANA	3241/2025
199	D-CRLMC/34033/2025 CRLMC/ /	TAPAS KUMAR NAYAK MP	LALIT KUMAR MAHARANA	3242/2025
200	D-CRLMC/29063/2025 CRLMC/3818/2025	DURGA PRASAD SAMAL MP		3243/2025
201	D-CRLMC/26006/2025 CRLMC/3505/2025	HIMANSU SEKHAR UPADHYAY MP		3244/2025
202	D-CRLMC/27070/2025 CRLMC/3622/2025	SANJAY KUMAR JENA @ SANJAY JENA MP		3245/2025
203	D-CRLMC/34038/2025 CRLMC/ /	LAXMINARAYAN DEEPAK RANJAN DAS MP	ARUN KUMAR BEHERA	3246/2025
204	D-CRLMC/34064/2025 CRLMC/ /	SWADHIN KUMAR KHATUA@SWADHIN KUMAR KHATUA MP	KUMKHAJURI PATHY	3247/2025
205	D-CRLMC/34075/2025 CRLMC/ /	BALARAM SAMAL MP	PRAKASH CHANDRA DASH	3248/2025
206	D-CRLMC/32668/2025 CRLMC/4438/2025	HASIB KHAN MP		3249/2025
207	D-CRLMC/34103/2025 CRLMC/ /	MATTA MANIKESWAR RAO @ M.MANIKESWAR RAO MP	ANIRUDHA DAS	3250/2025
208	D-CRLMC/34105/2025 CRLMC/ /	LINAJ PATTANAIAK MP	ANIRUDHA DAS	3251/2025
209	D-CRLMC/8213/2024 CRLMC/920/2024	ANTRAYAMI SENAPATI MP	SUDEEP KUMAR SARANGI	3252/2025
210	D-CRLMC/34112/2025 CRLMC/ /	RUDRA PRASAD MISHRA MP	UMA CHARAN MISHRA	3253/2025
211	D-CRLMC/34118/2025 CRLMC/ /	SADANANDA SAHOO MP	KAUSTUVA MOHANTY	3254/2025
212	D-CRLMC/34122/2025 CRLMC/ /	UMESH MAHAKUDA @ MAHAKUD MP	JUGALA KISHORE PANDA	3255/2025
213	D-CRLMC/34139/2025 CRLMC/ /	BIDYUT KUMAR DASH MP	KANANBALA ROY CHOUDHURY	3256/2025
214	D-CRLMC/34159/2025 CRLMC/ /	DR. CHULABATI SAHU MP	BIJAY KUMAR MOHANTY	3257/2025
215	D-WA/2005/2023	RAJESH DURGA	JAGAJIBAN PRADHAN	

216	WA/2005/2023 D-WA/45361/2025 WA/ /	MP CHAIRMAN, ODISHA POWER TRANSMISSION CORPORATION, BBSR MP	4279/2025 4280/2025
217	D-WA/32243/2024 WA/2222/2024	REGIONAL CO OPERATIVE MARKETING SOCIETY, BARHURKEPATTANAYAK, MP	4281/2025
218	D-WA/45324/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A 4282/2025
219	D-WA/45324/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A 4283/2025
220	D-WA/53038/2024 WA/273/2025	ODISHA STATE WEREHOUSING CORPORATION, BBSR	KUMAR MOHANTY 4284/2025
221	D-WA/568/2018 WA/568/2018	SANATAN MALLIK MP	SIDHESWAR MALLIK 4285/2025
222	D-WA/45429/2025 WA/ /	DEBASISH SWAIN MP	SAROJA KANTA SAMAL 4286/2025
223	D-WA/43730/2025 WA/ /	GOURAHARI DAS MP	ASHUTOSH ROUT 4287/2025
224	D-WA/43722/2025 WA/ /	PURNA CHANDRA BEHERA MP	ASHUTOSH ROUT 4288/2025
225	D-WA/43724/2025 WA/ /	BIJAYA KUMAR KABI MP	ASHUTOSH ROUT 4289/2025
226	D-WA/43999/2025 WA/ /	MAHESWAR BHUTIA MP	ASHUTOSH ROUT 4290/2025
227	D-WA/43700/2025 WA/ /	BUDHIMANTA BAI MP	ASHUTOSH ROUT 4291/2025
228	D-WA/43727/2025 WA/ /	DHIREN PRADHAN MP	ASHUTOSH ROUT 4292/2025
229	D-WA/43690/2025 WA/ /	UPENDRA MOHANTY MP	ASHUTOSH ROUT 4293/2025
230	D-WA/43714/2025 WA/ /	RAGHUNATH KAR MP	ASHUTOSH ROUT 4294/2025
231	D-WA/43709/2025 WA/ /	GAGAN BIHARI NANDA MP	ASHUTOSH ROUT 4295/2025
232	D-WA/43696/2025 WA/ /	MAHENDRA KUMAR NAYAK MP	ASHUTOSH ROUT 4296/2025
233	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A 4297/2025
234	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A 4298/2025
235	D-WA/45674/2025 WA/ /	TATA POWER CENTRAL ODISHA DISTRIBUTION, BBSR	ASH 4299/2025
236	D-WA/45674/2025 WA/ /	TATA POWER CENTRAL ODISHA DISTRIBUTION, BBSR	ASH 4300/2025
237	D-WP(C)/11905/2025 WP(C)/11354/2025	GOPAL CHANDRA SAHOO MP	19725/2025
238	D-WP(C)/32076/2025 WP(C)/22489/2025	BIKRAM BHOI MP	BISWABIHARI MOHANTY 19726/2025
239	D-WP(C)/32076/2025 WP(C)/22489/2025	BIKRAM BHOI MP	BISWABIHARI MOHANTY 19727/2025
240	D-WP(C)/45311/2025 WP(C)/31491/2025	RIYANKA JENA MP	BHAWANI SANKAR PANIGRAHI 19728/2025
241	D-WP(C)/45330/2025 WP(C)/31556/2025	MANASWINI HOTA MP	AGASTI KANUNGO 19729/2025
242	D-WP(C)/45331/2025 WP(C)/ /	BANDANA DAS MP	BISWABIHARI MOHANTY 19730/2025
243	D-WP(C)/38611/2025 WP(C)/27239/2025	DOLAGOBINDA SAHOO MP	19731/2025
244	D-WP(C)/38611/2025 WP(C)/27239/2025	DOLAGOBINDA SAHOO MP	19732/2025
245	D-WP(C)/45336/2025 WP(C)/ /	JHADESWAR MOHANTA MP	BISWABIHARI MOHANTY 19733/2025
246	D-WP(C)/45339/2025 WP(C)/31521/2025	BINODINI TRIPATHY MP	PITAMBAR PANDA 19734/2025

247	D-WP(C)/45338/2025 WP(C)/31538/2025	DR.S.GIRIDARA KUMAR SURABHI MP	DIGAMBARA MISHRA	19735/2025
248	D-WP(C)/45340/2025 WP(C)/31522/2025	DR.NIHAR RANJAN NAYAK MP	DIGAMBARA MISHRA	19736/2025
249	D-WP(C)/45342/2025 WP(C)/31541/2025	DR.ATISH KUMAR SAHOO MP	DIGAMBARA MISHRA	19737/2025
250	D-WP(C)/45345/2025 WP(C)/31527/2025	SUSANTA KUMAR NAYAK MP	SAMIR KUMAR MISHRA	19738/2025
251	D-WP(C)/45356/2025 WP(C)/ /	MANAS KUMAR BEHERA MP	ASHIS KUMAR MISHRA	19739/2025
252	D-WP(C)/45358/2025 WP(C)/31529/2025	BIDYADHAR SAHU MP	ASHIS KUMAR MISHRA	19740/2025
253	D-WP(C)/44682/2025 WP(C)/31290/2025	SASMITA SWAIN MP	SRINIVAS MOHANTY	19741/2025
254	D-WP(C)/45313/2025 WP(C)/ /	ASHA ROUT MP	SAMARENDRA BEURA	19742/2025
255	D-WP(C)/45359/2025 WP(C)/ /	BHAVESH PATEL MP	TRILOCHAN NANDA	19743/2025
256	D-WP(C)/23054/2024 WP(C)/13183/2024	RAMA KRUSHNA SAHU MP	PRASANTA KUMAR NANDA	19744/2025
257	D-WP(C)/28217/2025 WP(C)/19625/2025	SHIPU NAHAK MP	MANOJA KUMAR KHUNTIA	19745/2025
258	D-WP(C)/28193/2025 WP(C)/19608/2025	ARATI JENA MP	MANOJA KUMAR KHUNTIA	19746/2025
259	D-WP(C)/45317/2025 WP(C)/ /	GULSAN BEGUM MP	SAMARENDRA BEURA	19747/2025
260	D-WP(C)/9/2025 WP(C)/656/2025	SARADA PRASAD MOHANTY MP	MANOJA KUMAR KHUNTIA	19748/2025
261	D-WP(C)/7/2025 WP(C)/637/2025	BIJAYA KUMAR PARIDA MP	MANOJA KUMAR KHUNTIA	19749/2025
262	D-WP(C)/249/2025 WP(C)/704/2025	SANJAYA NAIK MP	MANOJA KUMAR KHUNTIA	19750/2025
263	D-WP(C)/33449/2024 WP(C)/19840/2024	BINOD BEHERA MP		19751/2025
264	D-WP(C)/5809/2018 WP(C)/5809/2018	LAXMIDHAR SWAIN MP		19752/2025
265	D-WP(C)/9979/2022 WP(C)/9979/2022	BIRAKISHORE PRADHAN MP	TRILOCHAN PANIGRAHI, M/S SANJIB MOHANTY, BHAGABAN BISWA	19753/2025
266	D-WP(C)/45370/2025 WP(C)/31488/2025	RAMESH CHANDRA BEHERA MP	SRINIBASH SATAPATHY	19754/2025
267	D-WP(C)/45372/2025 WP(C)/31519/2025	ODM PUBLIC SCHOOL, KHURDA MP	GYANA RANJAN MAHAPATRA	19755/2025
268	D-WP(C)/37732/2024 WP(C)/22086/2024	SNEHALATA KANUNGO @ PATTNAIK MP	GOPINATH MISHRA	19756/2025
269	D-WP(C)/45375/2025 WP(C)/ /	SURENDRA KISHORE ROUT MP	AKSHAYA KUMAR JENA	19757/2025
270	D-WP(C)/1991/2018 WP(C)/1991/2018	SAMBAL JOINT FARMING CO-OPERATIVE SOCIETY MP	MOHANTY FULLA KU.RATH	19758/2025
271	D-WP(C)/45321/2025 WP(C)/31563/2025	PRADEEP KUMAR NAYAK MP	SAMARENDRA BEURA	19759/2025
272	D-WP(C)/45377/2025 WP(C)/ /	TP CENTRAL ODISHA DISTRIBUTION LTDS MP	PRASANTA PRASANNA SARANGI	19760/2025
273	D-WP(C)/45378/2025 WP(C)/31565/2025	RABI NARAYAN GIRI MP	SIDHESWAR MALLIK	19761/2025
274	D-WP(C)/45387/2025 WP(C)/31530/2025	SURATI NAYAK MP	MANOJ KUMAR MOHANTY	19762/2025
275	D-WP(C)/45323/2025 WP(C)/ /	PRIYADARSAN PRADHAN MP	SAMARENDRA BEURA	19763/2025
276	D-WP(C)/45389/2025 WP(C)/ /	JYOTIPRAKSH MOHANTA MP	SUSANTA SEKHAR MOHAPATRA	19764/2025
277	D-WP(C)/45393/2025 WP(C)/ /	JHUNI NAYAK MP	PRASANTA KUMAR SATAPATHY	19765/2025
278	D-WP(C)/22071/2025	TARANI KUMAR BHUYAN	DEVASHIS PANDA	

	WP(C)/15273/2025	MP		19766/2025
279	D-WP(C)/42928/2025 WP(C)/30695/2025	DR. SANGRAM DASH MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	19767/2025
280	D-WP(C)/37912/2025 WP(C)/29610/2025	RATNAKAR KULHARI MP	PADMALOCHAN MOHANTY	19768/2025
281	D-WP(C)/45396/2025 WP(C)/ /	DASARATHI BEHURA MP	SHREEKANTA PRASAD SAHOO (1)	19769/2025
282	D-WP(C)/45399/2025 WP(C)/ /	KESHAB CHANDRA SENAPATI MP	SHREEKANTA PRASAD SAHOO (1)	19770/2025
283	D-WP(C)/42615/2025 WP(C)/ /	KANAKA BEHERA MP	PANKAJ SONI	19771/2025
284	D-WP(C)/45327/2025 WP(C)/ /	KUNDAN MAHAKUL MP	SRINIVAS MOHANTY	19772/2025
285	D-WP(C)/45407/2025 WP(C)/ /	M/S.MAHANADI COALFIELDS LTD, ANGUIPSIT AUROBINDO ACHARYA MP		19773/2025
286	D-WP(C)/35536/2023 WP(C)/35536/2023	PAWAN KUMAR JAJODIA MP	MR. S.P.MISHRA, GOPABANDHU DASH	19774/2025
287	D-WP(C)/45328/2025 WP(C)/ /	DIBAKAR MOHAPATRA MP	SRINIVAS MOHANTY	19775/2025
288	D-WP(C)/45411/2025 WP(C)/ /	M/S.MAHANADI COALFIELDS LTD, ANGUIPSIT AUROBINDO ACHARYA MP		19776/2025
289	D-WP(C)/45413/2025 WP(C)/31559/2025	M/S. MAHANADI COALFIELDS LIMITED, SANGRAM AUROBINDO ACHARYA MP		19777/2025
290	D-WP(C)/41288/2025 WP(C)/ /	BHAKTA BANDHU PANDA MP	PRAMOD KUMAR ROUT	19778/2025
291	D-WP(C)/22613/2025 WP(C)/16307/2025	AMULYA MAHARANA MP	PRAMOD KUMAR ROUT	19779/2025
292	D-WP(C)/54679/2024 WP(C)/264/2025	SANGHAMITRA AGRO INDUSTRIES, GANJURAJ MOHANTY, MP	BAIBASWATA PANIGRAHI, S. SHARMA, E.PANDA	19780/2025
293	D-WP(C)/45329/2025 WP(C)/ /	ROHINI PRADHAN MP	SRINIVAS MOHANTY	19781/2025
294	D-WP(C)/27195/2025 WP(C)/18719/2025	SRINIBAS MANTRY MP	SHAKTI DATTA TRIPATHY	19782/2025
295	D-WP(C)/30759/2025 WP(C)/21719/2025	Er. DEBASHISHA HOTA MP		19783/2025
296	D-WP(C)/22228/2025 WP(C)/15330/2025	DR. SUBRAT KUMAR PRADHAN MP	NIROD KUMAR SAHU	19784/2025
297	D-WP(C)/22219/2025 WP(C)/15323/2025	DR. ALOK KUMAR PATEL MP	NIROD KUMAR SAHU	19785/2025
298	D-WP(C)/22230/2025 WP(C)/15356/2025	DR. SAUMYA RANJAN PATRA MP	NIROD KUMAR SAHU	19786/2025
299	D-WP(C)/22221/2025 WP(C)/15359/2025	DR. KISHORE KUMAR MEHER MP	NIROD KUMAR SAHU	19787/2025
300	D-WP(C)/22225/2025 WP(C)/15362/2025	DR. PRASANTA KUMAR SAMAL MP	NIROD KUMAR SAHU	19788/2025
301	D-WP(C)/29082/2025 WP(C)/20445/2025	TRILOCHAN GARNAYAK MP		19789/2025
302	D-WP(C)/45427/2025 WP(C)/ /	BIBEK BEHERA MP	RABINDRA KUMAR PRUSTY	19790/2025
303	D-WP(C)/45337/2025 WP(C)/ /	JAMUNA LENKA MP	ARUN KUMAR BEHERA	19791/2025
304	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	19792/2025
305	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	19793/2025
306	D-WP(C)/7908/2025 WP(C)/6011/2025	DR.PRASANTA KUMAR MOHANTY MP	JANMEJAYA KATIKIA	19794/2025
307	D-WP(C)/45434/2025 WP(C)/ /	NAYANA JENA MP	KRISHNA CHANDRA SAHU	19795/2025
308	D-WP(C)/40780/2025 WP(C)/30959/2025	TRINATH PRADHAN MP	TANMAY MISHRA	19796/2025
309	D-WP(C)/45445/2025 WP(C)/ /	KSHYAMASAGAR MUDULI MP	PRASANTA KUMAR SATAPATHY	19797/2025

310	D-WP(C)/45446/2025 WP(C)/ /	DILLIP KUMAR MUDULI MP	PRASANTA KUMAR SATAPATHY	19798/2025
311	D-WP(C)/4451/2025 WP(C)/3506/2025	SURENDRANATH MALLICK MP		19799/2025
312	D-WP(C)/45447/2025 WP(C)/ /	JAGYANSENI ROUT MP	PRASANTA KUMAR SATAPATHY	19800/2025
313	D-WP(C)/45451/2025 WP(C)/31551/2025	NIRMAL PANDYA MP	AMITABH MISHRA	19801/2025
314	D-WP(C)/45450/2025 WP(C)/31548/2025	NIRMALA KANTI PRASAD PANDYA MP	AMITABH MISHRA	19802/2025
315	D-WP(C)/45451/2025 WP(C)/31551/2025	NIRMAL PANDYA MP	AMITABH MISHRA	19803/2025
316	D-WP(C)/45450/2025 WP(C)/31548/2025	NIRMALA KANTI PRASAD PANDYA MP	AMITABH MISHRA	19804/2025
317	D-WP(C)/45452/2025 WP(C)/31554/2025	TUSHAR H. PANDYA MP	AMITABH MISHRA	19805/2025
318	D-WP(C)/45452/2025 WP(C)/31554/2025	TUSHAR H. PANDYA MP	AMITABH MISHRA	19806/2025
319	D-WP(C)/25542/2025 WP(C)/18028/2025	JAYANTA SAMANTARAY MP	SUDEEP KUMAR SARANGI	19807/2025
320	D-WP(C)/33398/2025 WP(C)/24418/2025	SARAT KUMAR NAYAK MP	SIDDHANT SARANGI	19808/2025
321	D-WP(C)/45053/2025 WP(C)/31295/2025	BEENA PRADHAN MP	CHANDIPRASAD SAHANI	19809/2025
322	D-WP(C)/45458/2025 WP(C)/31557/2025	KALPANA SATPATHY MP	LAXMIKANTA MOHANTY	19810/2025
323	D-WP(C)/45460/2025 WP(C)/ /	RAJESH KUMAR BEHERA MP	PAMI RATH	19811/2025
324	D-WP(C)/45460/2025 WP(C)/ /	RAJESH KUMAR BEHERA MP	PAMI RATH	19812/2025
325	D-WP(C)/45462/2025 WP(C)/31555/2025	RABINDRA KUMAR SAHOO MP	SOUMYA MISHRA	19813/2025
326	D-WP(C)/45463/2025 WP(C)/31562/2025	SURESH CHANDRA NANDA MP	KRISHNA CHANDRA SAHU	19814/2025
327	D-WP(C)/28362/2025 WP(C)/19967/2025	SUBHASHMITA SAHOO MP	RAMDAS ACHARY	19815/2025
328	D-WP(C)/28341/2025 WP(C)/20048/2025	SONALI SARANGI MP	RAMDAS ACHARY	19816/2025
329	D-WP(C)/12414/2025 WP(C)/8867/2025	DEEPAK KUMAR DASH MP	RAMDAS ACHARY	19817/2025
330	D-WP(C)/45466/2025 WP(C)/ /	NIRANJAN DAS MP	MONOMOY BASU	19818/2025
331	D-WP(C)/28336/2025 WP(C)/20051/2025	PRIYANKA SWAIN MP	RAMDAS ACHARY	19819/2025
332	D-WP(C)/28330/2025 WP(C)/20806/2025	AMIT KUMAR TRIPATHY MP	RAMDAS ACHARY	19820/2025
333	D-WP(C)/45468/2025 WP(C)/ /	SASMITA BHOL MP	SAI SUBHAM	19821/2025
334	D-WP(C)/45472/2025 WP(C)/ /	ARUNIMA TANDY MP	SOUMYA MISHRA	19822/2025
335	D-WP(C)/45474/2025 WP(C)/ /	AMIT KUMAR PATNAIK MP	SURYA SNATA MOHAPATRA	19823/2025
336	D-WP(C)/45481/2025 WP(C)/ /	SIDHESWAR MALLICK MP	SUSANTA KUMAR LENKA	19824/2025
337	D-WP(C)/45484/2025 WP(C)/ /	BIJAY KUMAR GAAN MP	SIDHESWAR MALLIK	19825/2025
338	D-WP(C)/45400/2025 WP(C)/ /	CHARAMPA BYABASAYEE SANGHA MP	PRADEEP KUMAR DAS	19826/2025
339	D-WP(C)/25980/2025 WP(C)/19986/2025	AJIT KUMAR NANDA MP		19827/2025
340	D-WP(C)/45489/2025 WP(C)/ /	PRAVAT KUMAR SATAPATHY MP	SIDHESWAR MALLIK	19828/2025
341	D-WP(C)/34471/2025	PRAKASH JYOTI MAHAKUD	SUKANTA KUMAR DALAI	

	WP(C)/23965/2025	MP		19829/2025
342	D-WP(C)/45490/2025 WP(C)/ /	SOUBHAGINI RATH MP	KUNAL KUMAR SWAIN	19830/2025
343	D-WP(C)/26462/2021 WP(C)/26462/2021	KAILASH CHANDRA PRUSTY MP	GHANASHYAM MUDULI	19831/2025
344	D-WP(C)/31684/2025 WP(C)/22282/2025	MANJULATA MAHARANA MP	MANAS RANJAN BAUG	19832/2025
345	D-WP(C)/45504/2025 WP(C)/ /	SHWETA MAHAPATRA MP	SUVASHISH PATTANAİK	19833/2025
346	D-WP(C)/45438/2025 WP(C)/ /	NIRANJAN NAYAK MP	DEBIDUTTA MOHAPATRA	19834/2025
347	D-WP(C)/45506/2025 WP(C)/ /	SADANANDA DAS MP	BIBHUTI BHUSAN SWAIN	19835/2025
348	D-WP(C)/8578/2025 WP(C)/6972/2025	SWADHINA BADATYA MP	SANJAYA KUMAR DAS	19836/2025
349	D-WP(C)/45514/2025 WP(C)/ /	GIRIJA SHANKAR SENDH MP	SRIMAN ARPIT MOHANTY	19837/2025
350	D-WP(C)/45520/2025 WP(C)/ /	DASHARATHI PALEI MP	SRIMAN ARPIT MOHANTY	19838/2025
351	D-WP(C)/40045/2025 WP(C)/28653/2025	UCO BANK, BHADRAK BRANCH MP	SUNIL KUMAR SWAIN	19839/2025
352	D-WP(C)/45441/2025 WP(C)/ /	M/S KALINGA WARRIORS SECURITY SERVICES MP	KISHOR KUMAR SAHOO	19840/2025
353	D-WP(C)/45531/2025 WP(C)/ /	GITIKA PATEL MP	KUNAL KUMAR SWAIN	19841/2025
354	D-WP(C)/45538/2025 WP(C)/ /	SANGRAM KESHARI SWAIN MP	MAHENDRA KUMAR SAHOO	19842/2025
355	D-WP(C)/43313/2025 WP(C)/30049/2025	BASANTI MAHARANA MP	M/S SUMIT KUMAR MOHANTY	19843/2025
356	D-WP(C)/43313/2025 WP(C)/30049/2025	BASANTI MAHARANA MP	M/S SUMIT KUMAR MOHANTY	19844/2025
357	D-WP(C)/45540/2025 WP(C)/ /	SIRIN JAHANARA REHAN MP	NIKUNJA KUMAR ROUT	19845/2025
358	D-WP(C)/45541/2025 WP(C)/ /	GODABARI DIHIRIA MP	NALINI KANTA SAHOO	19846/2025
359	D-WP(C)/45542/2025 WP(C)/ /	M/S.M AND J ENGINEERS MP	ITISHREE TRIPATHY	19847/2025
360	D-WP(C)/45545/2025 WP(C)/ /	SUPRAVA JENA MP	SUKANTA KUMAR NAYAK (2)	19848/2025
361	D-WP(C)/45558/2025 WP(C)/ /	DR. BISWABHANU SAMANTASINGHAR MP	BISWABIHARI MOHANTY	19849/2025
362	D-WP(C)/39484/2025 WP(C)/27143/2025	M/S V S AGROTECH, CTC MP	SUMIT KUMAR MOHANTY	19850/2025
363	D-WP(C)/45562/2025 WP(C)/ /	DR. SARASWAT SAHOO MP	BISWABIHARI MOHANTY	19851/2025
364	D-WP(C)/44054/2025 WP(C)/30464/2025	SNIGDHA MOHANTY MP	BIDESH RANJAN BEHERA	19852/2025
365	D-WP(C)/45569/2025 WP(C)/ /	RAMESH CHANDRA PRUSTY MP	NIRANJAN BISWAL	19853/2025
366	D-WP(C)/45476/2025 WP(C)/ /	RABINDRANATH RANJIT MP	ANJAN KUMAR BISWAL	19854/2025
367	D-WP(C)/27722/2025 WP(C)/19286/2025	GRAM SURAKSHYA SAMITI , BASULEI MP	SURAJ MOHANTY	19855/2025
368	D-WP(C)/27722/2025 WP(C)/19286/2025	GRAM SURAKSHYA SAMITI , BASULEI MP	SURAJ MOHANTY	19856/2025
369	D-WP(C)/45577/2025 WP(C)/ /	MANOJ KUMAR MOHANTY MP	PRAFULLA CHANDRA DAS	19857/2025
370	D-WP(C)/45581/2025 WP(C)/ /	JYOSHNA MANJARI PATRA MP	PRADEEP KUMAR KHUNTIA	19858/2025
371	D-WP(C)/45477/2025 WP(C)/ /	JAJATI KESHARI JENA MP	SHUVRA MOHAPATRA	19859/2025
372	D-WP(C)/45477/2025 WP(C)/ /	JAJATI KESHARI JENA MP	SHUVRA MOHAPATRA	19860/2025

373	D-WP(C)/45586/2025 WP(C)/ /	LAXMIDHAR PANDA MP	NARAYAN PRASAD PARIJA	19861/2025
374	D-WP(C)/10412/2015 WP(C)/10412/2015	SURENDRA PR.JENA MP	M/S.RABINDRA KU.PRUSTY	19862/2025
375	D-WP(C)/13682/2025 WP(C)/9692/2025	SANTOSH KUMAR ACHARYA MP		19863/2025
376	D-WP(C)/45494/2025 WP(C)/ /	KAILASH CHANDRA SAHOO MP	SUSANTA SEKHAR MOHAPATRA	19864/2025
377	D-WP(C)/17348/2015 WP(C)/17348/2015	NIRANJAN BEHERA MP	M/S.SARADA P.SARANGI	19865/2025
378	D-WP(C)/45596/2025 WP(C)/ /	AKSHAY KUMAR UDAYSINGH MP	BAIDHAR SAHOO	19866/2025
379	D-WP(C)/46183/2024 WP(C)/29682/2024	ARTATRANA NANDA MP	PRAJNA SARITA MOHANTY	19867/2025
380	D-WP(C)/20583/2021 WP(C)/20583/2021	TARA CHEMICALS MP	SAMIR KUMAR MISHRA	19868/2025
381	D-WP(C)/41994/2025 WP(C)/29584/2025	BARENDRANATH DAS ADHIKARI MP	SAILABALA JENA	19869/2025
382	D-WP(C)/45607/2025 WP(C)/ /	DILLIP KUMAR BALIYARSINGH MP	PRAVASH CHANDRA JENA	19870/2025
383	D-WP(C)/45613/2025 WP(C)/ /	JYOTI RANJAN SAHOO MP	MUKUNDA CHANDRA MISHRA	19871/2025
384	D-WP(C)/45614/2025 WP(C)/ /	AJIT KUMAR BARIK MP	BHASKAR CHANDRA PANDA	19872/2025
385	D-WP(C)/28389/2022 WP(C)/28389/2022	DUSMANTA SAHU MP	SWAPNA KUMAR OJHA	19873/2025
386	D-WP(C)/39107/2025 WP(C)/27043/2025	SACHALA SAHOO MP	LINGARAJ SARANGI	19874/2025
387	D-WP(C)/45616/2025 WP(C)/ /	SANKARSHAN PARIDA MP	MANAS KUMAR CHAND	19875/2025
388	D-WP(C)/32898/2025 WP(C)/23022/2025	MAA TARINI POULTRIES PVT.LTD., GANJAM MP	ANUBASISH SAMAL	19876/2025
389	D-WP(C)/32898/2025 WP(C)/23022/2025	MAA TARINI POULTRIES PVT.LTD., GANJAM MP	ANUBASISH SAMAL	19877/2025
390	D-WP(C)/45626/2025 WP(C)/ /	SAMITA SAHOO MP	MUKUNDA CHANDRA MISHRA	19878/2025
391	D-WP(C)/45623/2025 WP(C)/ /	DURGA CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	19879/2025
392	D-WP(C)/45636/2025 WP(C)/ /	RAHUL GUPTA MP	MUKUNDA CHANDRA MISHRA	19880/2025
393	D-WP(C)/45643/2025 WP(C)/ /	RASMITA TRIPATHY MP	MUKUNDA CHANDRA MISHRA	19881/2025
394	D-WP(C)/45646/2025 WP(C)/ /	NABAGHANA PATRA MP	BHASKAR CHANDRA PANDA	19882/2025
395	D-WP(C)/45649/2025 WP(C)/ /	RADHESHYAM PATTWARI MP	MUKUNDA CHANDRA MISHRA	19883/2025
396	D-WP(C)/45652/2025 WP(C)/ /	GHANASHYAM SWAIN MP	BHASKAR CHANDRA PANDA	19884/2025
397	D-WP(C)/45656/2025 WP(C)/ /	GANGADHAR BHOI MP	BHASKAR CHANDRA PANDA	19885/2025
398	D-WP(C)/45657/2025 WP(C)/ /	KALYANMAYEE SELF HELP GROUP. JALESA MP	SAMIR KUMAR MISHRA	19886/2025
399	D-WP(C)/45660/2025 WP(C)/ /	KADAMBINI PARIDA MP	BHASKAR CHANDRA PANDA	19887/2025
400	D-WP(C)/45665/2025 WP(C)/ /	SHIBA SHANKAR SAHOO MP	BIJAYA KUMAR RAGADA	19888/2025
401	D-WP(C)/45667/2025 WP(C)/ /	RAMA CHANDRA SWAIN MP	BHASKAR CHANDRA PANDA	19889/2025
402	D-WP(C)/45609/2025 WP(C)/ /	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	19890/2025
403	D-WP(C)/45669/2025 WP(C)/ /	PRABHAT KUMAR BEHERA MP	BHASKAR CHANDRA PANDA	19891/2025
404	D-WP(C)/45670/2025	PADMANABHA MEHER	BIJAYA KUMAR RAGADA	

	WP(C)/ /	MP		19892/2025
405	D-WP(C)/45675/2025	SANJAYA KUMAR ROUSTRAY	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19893/2025
406	D-WP(C)/45678/2025	DILIP MEHER	BIJAYA KUMAR RAGADA	
	WP(C)/ /	MP		19894/2025
407	D-WP(C)/45681/2025	ABHAYA KUMAR PRADHAN	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19895/2025
408	D-WP(C)/45683/2025	SUKANTA KUMAR MISHRA	RUCHI RAJGARHIA	
	WP(C)/ /	MP		19896/2025
409	D-WP(C)/45684/2025	MD. BILAL NAGARIYA	BIJAYA KUMAR RAGADA	
	WP(C)/ /	MP		19897/2025
410	D-WP(C)/45688/2025	MITANJALI PRADHAN	SAILABALA JENA	
	WP(C)/ /	MP		19898/2025
411	D-WP(C)/45690/2025	HANIFA BANO	BIJAYA KUMAR RAGADA	
	WP(C)/ /	MP		19899/2025